

**BEFORE THE HON' BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. No. 515 of 2023**

**IN THE MATTER OF:**

Ganga Pollution

Versus

Applicant

State of Uttar Pradesh & Ors.

Respondents

**Index**

<b>S. No.</b>	<b>Particulars</b>	<b>Page No.</b>
<b>1.</b>	<b>Reply</b> in compliance to the Hon'ble NGT PB order dated 28.08.2023 & 12.11.2024 in OA No 515 of 2023.	
<b>2.</b>	<b>Annexure 1:</b> A copy of Hon'ble NGT (PB) order dated 28.08.2023 & 12.11.2024.	
<b>3.</b>	<b>Annexure 1 a:</b> A copy of 145 GPIs along with names, operational status, Effluent Treatment Plant (ETP) functional status, consent status and compliance status.	
<b>4.</b>	<b>Annexure 1 b:</b> A copy of details of parameter wise values at ETP outlet	
<b>5.</b>	<b>Annexure 1 c:</b> A copy of details of parameter wise values at ETP inlet	

*Satif*

**Filed by Adv. Atif Suhrawardy  
Counsel for Central Pollution Control Board**

Date: - 10.02.2025

Place: Delhi

**BEFORE THE HON' BLE NATIONAL GREEN TRIBUNAL  
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O.A. No. 515 of 2023**

**IN THE MATTER OF:**

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**REPLY ON BEHALF OF RESPONDENT NO. 04 (CENTRAL  
POLLUTION CONTROL BOARD**

**MOST RESPECTFULLY SHOWETH:**

1. That, this Hon'ble Tribunal passed order dated 28.08.2023 in present OA No. 515/2023 (Ganga Pollution Vs. State of U.P. and others). The relevant para of the order dated 28.08.2023 is reproduced herein below:

*"The petition has been received on transfer from the High Court of Allahabad in pursuance to the order dated 21.07.2023 passed in Writ Petition (PIL) No. 4003/2006, Re Ganga Pollution vs State of U.P. & Ors."*

Copy of order dated 28.08.2023 passed by Hon'ble NGT is annexed herewith as **Annexure-1**.

2. That, I have read and understood the averments made by the petition in synopsis, list of dates, grounds and annexures enclosed with the writ Petition now being considered as Original Application (hereinafter referred to as "OA") and at the outset it is respectfully submitted that all averments/contentions/submissions made against the Answering Respondent in the present OA are denied unless specifically admitted by the Answering Respondent



3. That, CPCB is constituted under Section 3 of The Water (Prevention and control) Act, 1974. It performs the functions under The Water (Prevention and control) Act, 1974, The Air (Prevention and control) Act, 1981 and The Environment (Protection) Act, 1986.
4. That, earlier the same matter was being considered by Hon'ble High Court of Judicature at Allahabad, Allahabad Bench as WPIL No. 4003 of 2006 (Re-Ganga Pollution Vs. State of U.P. and others) wherein the Hon'ble Court passed order dated 27.07.2022 directing the following:

*"12. In the aforesaid factual matrix, we are constrained to direct Central Pollution Control Board to collect samples from all the industries as mentioned in affidavit dated December 23, 2016 and the STPs set up in the cities on the embankment of river Ganga and submit a report to this Court as to whether these meet the prescribed standards. Needful may be done in due course. However, test reports of samples collected and reports prepared before the next date of hearing be submitted in Court.*

Relevant extract of para of subsequent judgement dated 31.08.2022 is reproduced herein below for ready reference and kind perusal:

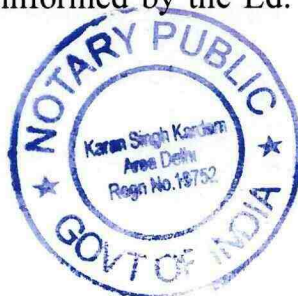
*"12 (ii). Central Pollution Control Board shall furnish the test reports of the samples collected and available up to the next date of hearing in terms of directions issued in paragraph no. 12 of the order passed on July 27, 2022;"*

5. That, in compliance of orders passed by Hon'ble High Court, CPCB constituted about 50 teams consisting of CPCB officials to undertake surprise and random inspection of 1370 Grossly Polluting Industries (GPIs), 36 Sewage Treatment Plants (STPs) and eight (08) Common Effluent Treatment Plants (CETPs)/Common Chrome Recovery Unit (CCRU) located in the State of Uttar Pradesh.



6. That, the inspections by CPCB teams commenced on 26.08.2022 and till 30.11.2024, a total of 1391 inspections have been completed including 1347 GPIs located in 62 districts of Uttar Pradesh, 36 STPs in ten (10) districts and eight (08) CETPs/ CCRU in five (05) districts. The remaining 23 GPIs are under process for inspection and the details of the same shall be submitted in the next affidavit. Out of the 1347 GPIs inspected, CPCB has filed operational and compliance status of 1202 GPIs, 36 STPs and 08 CETPs before the Hon'ble High Court of Allahabad & Hon'ble NGT and the details of the same are as below:

- a. CPCB has filed operational and compliance status of 276 GPIs, 33 STPs & 08 CETPs before the Hon'ble High Court through following affidavits:
  - i. Compliance affidavit dated 23.09.2022 including compliance status of 61 GPIs, 13 STPs (excluding STPs for which lab results were awaited) & 06 CETP.
  - ii. Compliance affidavit dated 31.10.2022 including compliance status of 154 GPIs (including 61 filed earlier), 17 STPs (excluding STPs for which lab results were awaited) & 2 CETP
  - iii. Compliance affidavit dated 30.11.2022 including compliance status of 276 (including 154 filed earlier) GPIs & 03 STPs
- b. CPCB also prepared affidavits including compliance status of 110 GPIs & 02 STPs in February, 2023 and affidavit with regard to 253 GPIs & 01 STP was prepared in July, 2023. However, it was informed by the Ld. Counsel that the said



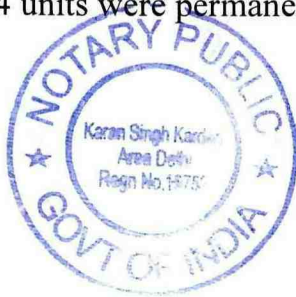
affidavits could not be filed before the Hon'ble High Court as the matter was under consideration for transferring the same to Hon'ble NGT. Copies of the aforementioned affidavits were annexed collectively as Annexure-6 of reply affidavit dated 14.10.2023 which was filed before Hon'ble NGT.

- c. Operational & compliance status of 323 GPIs was filed before the Hon'ble Tribunal on 14.10.2023. Also, inspection of all CETPs and STPs has already been completed and operational and compliance status of all 36 STPs and 08 CETPs was also filed before the Hon'ble Tribunal on 14.10.2023.
- d. Operational & compliance status of 240 GPIs was filed before the Hon'ble Tribunal on 17.09.2024.

7. In continuation to the above, CPCB has conducted the inspection of additional 145 GPIs till 30.11.2024. Operational and compliance status of 145 GPIs is being presented in this instant reply and the details are given in subsequent Para 8.

#### **Grossly Polluting Industries (GPIs)**

8. As per the 145 inspection reports, 76 GPIs were found operational and 69 were found non-operational. Out of the 76 operational GPIs, 34 GPIs were found complying, 40 GPIs were found to be non-complying and 02 units which were found dry operational on the day of inspection were recommended to be reinspected by UPPCB since the compliance of these units could not be verified. Out of 69 non-operational units, 35 units were found temporarily non-operational whereas 34 units were permanently closed or have been closed for



a long time. The 35 units which were found non-operational temporarily in view of roaster issued by UPPCB for tannery units located in Kanpur (units to operate for 15 days only on alternate basis)/ power failure /maintenance issues etc. were recommended for inspection by UPPCB and the inspection reports of remaining 34 non-operational GPIs which are permanently closed or have been closed for a long time were also forwarded to UPPCB for taking necessary action. Out of these 34 units, 03 units which were found permanently closed were recommended to be deleted from GPIs list.

9. Operational and compliance status of the 145 GPIs is presented in tabular form in Table 1 as following: -.

**Table 1: Summarized compliance status of 145 GPIs**

Sr. no.	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Compliance status as per minutes
					Water	Air	Hazardous	CGWA NOC	
1.	Mangalam Milk India Pvt.Ltd., Beruaikala, Phoolpur, Allahabad	Food & Beverages	16-04-2024	OPR	Y	Y	NA	Y	Non-complying
2.	Shyam Dairy Products, Allahabad.	Food & Beverages	15-04-2024	OPR	Y	Y	NA	Y	Non-complying
3.	Indogulf fertilizer Ltd, Jagdishpur Amethi (Grasim I	Chemical	20-03-2024	OPR	Y	Y	Y	Y	Complying



	ndustries Ltd.)								
4.	Kishan sahkari suga r mills Sat hiyaon Az amgarh	Sugar	30-04-2024	NOP R	Y	Y	NA	Y	Rein spect ion
5.	Kishan sahkari suga r mills Sat hiyaon (D istillery) S athiyaon Azamgarh	Distill ery	30-04-2024	NOP R	Y	Y	Y	NA	Rein spect ion
6.	The Kisan Sahkari C hini mills, Vill. Shek hupur, Dis tt. Badaun .	Sugar	10-04-2024	NOP R (E TP o perat ional )	Y	Y	Y	A	Non-comp lying
7.	Yadu Sug ar Mills Lt d. Vill. Vi ll. Sujanp ur, Bisouli , Distt. Ba daun	Sugar	08-04-2024	NOP R (ETP opera tiona l)	Y	Y	Y	Y	Com plyn g
8.	Parle Bisc uits Pvt Lt d, (Sugar Div) Villa ge & Post Parsendi Distt. Bah raich	Sugar	14-02-2024	OPR	Y	Y	Y	Y	Com plyn g
9.	Shravasti Kisan Sah kari Chini Mill Ltd Nanpara , Bahraich	Sugar	24-04-2024	NOP R (E TP o perat ional )	N	N	NA	Y	Non-comp lying
10.	Shravasti Kisan Sah	Distill ery	24-04-2024	NOP R sin	NA	NA	NA	NA	Non-Oper

	akari Chini mill Ltd, Nanpara, Baraich			ce 2021					ational
11.	Chilwaria Sugar Mills Ltd Chilwaria, Bahraich	Sugar	21-02-2024	OPR	Y	Y	A	Y	Non-complying
12.	Chilwaria sugar (Division) chilwaria, Baharaich (Formerly Name Simbhaoli Sugars Ltd Distillery Division Unit)	Distillery	14-02-2024	OPR	Y	Y	N	Y	Non-complying
13.	Indian potas Ltd (U.P. State Sugar Corporation Ltd.), Jarwal Road Bahraich	Sugar	22-02-2024	OPR	Y	Y	Y	Y	Complying
14.	Parle Biscuits Pvt Ltd (Distillery Unit), Kathwal Kala, Bahraich	Distillery	29-05-2024	OPR	Y	Y	Y	Y	Complying
15.	Balrampur Chini Mills Ltd (Chemical Division) Balrampur	Distillery	30-12-2023	OPR	Y	Y	Y	A	Complying
16.	Tulsipur Sugar Co. Ltd Balrampur	Sugar	21-02-2024	OPR	Y	Y	Y	Y	Complying



17.	Balrampur Chini Mills Ltd., Balrampur	Sugar	30.12.2023	OPR	Y	Y	Y	Y	Complying
18.	Haidergarh Chini Mill Ltd Vill -Pokhra, Haidergarh Barabanki	Sugar	24-04-2024	NOP R Operational (ETP operational)	Y	Y	Y	Y	Complying
19.	Nagar Nigam Slaughter House, Mohanpur Thiriya, Bareilly	Slaughter House	19-04-2024	NOP R Operational (ETP operational)	Y	Y	Y	Y	Complying
20.	Kesar Enterprises Suagr Division Baheri, Bareilly	Sugar	30-04-2024	NOP R	Y	Y	Y	Y	Reinspection
21.	IFFCO Ltd., Aonla Bareilly	Chemical	18-04-2024	OPR	Y	Y	Y	Y	Non-complying
22.	Kisan Sehkari Chini Mills, Semikhera Bareilly Ltd. Faridpur, Bareilly	Sugar	01-05-2024	NOP R	Y	Y	Y	A	Non-complying
23.	Oswal Overseas Ltd. Suagr Division Nawabganj, Bareilly	Sugar	21-05-2024	NOP R	Y	Y	N	Y	Reinspection



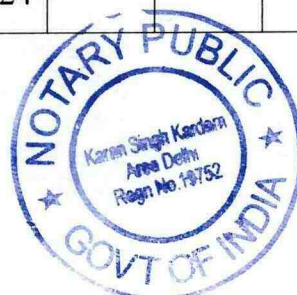
24.	Bajaj Hindustan Ltd . (Distillery Div.) At hadama Rudhali Basti	Distillery	18-04-2024	OPR	Y	Y	Y	Y	Complying
25.	UP State Sugar Corpn Ltd Munderwa, Basti	Sugar	18-04-2024	NOP R since 1998	NA	NA	NA	NA	Non-operational
26.	I.S. DYEING DIVISION (IS), RAMRAYPUR, BHADOHI	Textile	03.09.2024	OPR	Y	Y	Y	A	Reinspection since compliance not verified
27.	PEE SONS, MARIYADPATI, BHADOHI	Textile	02.09.2024	OPR	Y	Y	Y	Y	Non-complying
28.	Indian Potash Ltd, (Dairy Division), Industrial Area, Sikandrabad, Distt. Bulandshahr	Food & Beverages	06-03-2024	OPR	Y	Y	Y	Y	Non-complying
29.	Maha Laxmi Yarn Pvt. Ltd., B-4/2, I/A, Ramnagar Chandauli	Textile	25-04-2024	OPR	Y	Y	Y	Y	Complying
30.	Ganga Pulp & Paper (P)Ltd, A-6, Industrial Area, R	Pulp & Paper	24-04-2024	NOP R	Y	Y	Y	Y	Reinspection



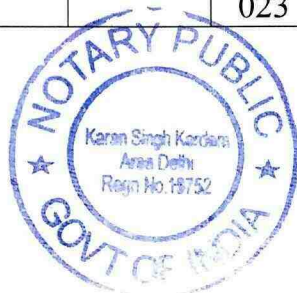
	amnagar, Chandauli								
31.	Newel Calcutta(P)Ltd, D-16, Industrial Area, Ramnagar, Chandauli	Pulp & Paper	01-03-2024	OPR	Y	Y	Y	Y	Complying
32.	Dugdh Ut padak Sahkari Sangh Limited, Industrial Area, Ramnagar, Chandauli.	Food & Beverages	29-02-2024	OPR	Y	Y	N	Y	Non-complying
33.	Anik Industries Ltd. (Nutricia India Pvt. Ltd.), Dairy Complex, Kasganj Road, Etah	Food & Beverages	31-07-2024	PC	NA	NA	NA	NA	To be deleted from GP I since unit permanently closed
34.	Mother Dairy Fruit & Vegetable pvt. Ltd. Unit-Etawah, 9 Km, Road, Etawah	Food & Beverages	15-04-2024	OPR	Y	Y	Y	Y	Complying
35.	KM Sugar Mills, Motinagar, Faizabad	Sugar	01-05-2024	NOP R (ETP operational)	Y	Y	Y	Y	Complying
36.	Balrampur Chini Mills Ltd, Uni	Sugar	30-04-2024	NOP R (ETP o	Y	Y	Y	Y	Complying



	t-Rozagao n Sugar M ill, Rozag aon, Faiza bad			perat ional )					
37.	Kisan Sah kari Chinn i Mills Ltd . (Sugar u nit), Kaya mganj, Fa rukhabad , U.P.	Sugar	29-02-2 024	OPR	Y	Y	A	A	Com plyin g
38.	Raj Rajes hwari Tec hno Fab, Gudhrauli , Aung, Fa tehpur	Textil e	31-07-2 024	OPR	Y	Y	Y	A	Non- comp lying
39.	Mother D airy Fruit & Vegeta ble Pvt. L TD., 18 K .M. Stone, Pilkhua, G haziabad Named as Pilkhuwa Dairy	Food & Bev erages	29-02-2 024	OPR	Y	Y	Y	Y	Non- comp lying
40.	Al Naseer Export Pv t.Ltd., 276 1, Bhoor Gari Dasn a, Ghaziab ad.	Slaug hter H ouse	26-07-2 023	OPR	Y	Y	Y	Y	Com plyin g
41.	Magnum Ventures Ltd, 18/41 ,Site-4 S ahibabad	Pulp & Pap er	28-06-2 023	OPR	Y	Y	Y	Y	Com plyin g
42.	Mankapur chini Mill	Sugar	05-03-2 024	OPR	Y	Y	Y	Y	Com plyin g



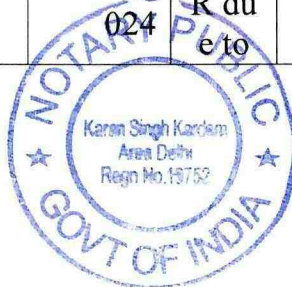
	s Ltd, , Gonda								
43.	Balrampur Chini Mills, Babhnan, Gonda	Sugar	15.04.2024	OPR	Y	Y	Y	Y	Complying
44.	DCM Shri Ram Ltd.(D.S.C.L.) Sugar, Roopapur, Hardoi	Sugar	29-02-2024	OPR	Y	Y	Y	Y	Non-complying
45.	V.R.S. Foods Ltd, Plot no.- C-5 & C-6, Industrial area, Sandilaa, Hardoi	Food & Beverages	01-03-2024	OPR	Y	Y	Y	Y	Complying
46.	Alfa Milk Food Pvt. Ltd. A-1 to 7 UPSI DC Industrial Area, Salempur-Hathras	Food & Beverages	02-09-2024	OPR (Non-cooperation)	NA	NA	NA	NA	Non-complying
47.	S.N. Milk Products Pvt. Ltd. Sasni, Hathras	Food & Beverages	26.04.2024	OPR	Y	Y	Y	Y	Complying
48.	Taxfab Industries, A-16, Industrial Estate, District-Hathras	Textile	25.04.2024	OPR	Y	Y	Y	A	Non-complying
49.	NRVS, (New Name Varuna Beverages (P) Ltd.) SI	Food & Beverages	09-04-2024	NOP R since July, 2023	Y	Y	NA	NA	Non-operational



	DA, Satah ariya, Jau npur								
50.	Al Marzia Agro Food, Bhagwantpura, Jhansi	Slaughter House	10.04.2024	NOP R	Y	Y	NA	Y	Reinspection
51.	Baba Hide (Zoeb Leather Finisers) 87/1,, Wajidpur , Jajmau	Tannery	27.05.2024	OPR against UP PCB roaster	Y	Y	Y	Y	Non-complying
52.	Finished Leather Job Work, 433/398, Makku Shaheed Ka Bhatta , Jajmau	Tannery	03.04.2024	OPR	Y	Y	Y	A	Non complying
53.	Globe Ind. Corporation (Unit-2 ) Sanjay Nagar , Jajmau (New Globe Exim)	Tannery	24.04.2024	OPR (Non-cooperation)	NA	NA	NA	NA	Non-complying
54.	Firoj Tanners(I) , 379/1-D, Iqbal Street , Jajmau	Tannery	31.07.2024	OPR	Y	Y	Y	Y	Non-complying
55.	Himalaya Tanners , 150 Ft. Road , Jajmau	Tannery	09.04.2024	OPR	Y	Y	Y	A	Non-complying
56.	Imperial Leather Finisers Pvt.Ltd. , Chabi	Tannery	31.07.2024	NOP R due to UPP	Y	Y	N	NA	Non-Operational



	lepurwa , Jajmau			CB c losur e dire ction s					
57.	Internatio nal Tanni ng Industr ies, Shital a Bazar, J ajmau, Ka npur, Up	Tanne ry	15-02-2 024	NOP R	NA	NA	NA	NA	Rein spect ion
58.	Jajmau Le athers Fif nishers (B ihari Tenn ery) 16 B- 1, Jajmau	Tanne ry	03-04-2 024	NOP R	NA	NA	NA	NA	Rein spect ion
59.	Merit Leat her Finise rs , 414 , S anjay Nag ar , Jajma u	Tanne ry	21-03-2 024	OPR	Y	Y	Y	A	Non- comp lying due t o non -coo perat ion
60.	New Vict oria Mill, Kanpur	Tanne ry	21-03-2 024	PC	NA	NA	NA	NA	To b e del eted f rom GP I sin ce un it per mane ntly c losed
61.	Nagauri T anning In d. Wajidp ur , Jajma u	Tanne ry	18-04-2 024	NOP R du e to r oaste r	Y	Y	Y	A	Rein spect ion
62.	Leberty T anners, 17 3/157 Bur	Tanne ry	03-04-2 024	NOP R du e to	A	A	A	NA	Non- opera



	hiaghat , Jajmau			UPP CB c losur e dire ction s					tiona l
63.	New Modern India Tannery, 395 /366, Sheetla Bazar, Jajmau	Tannery	15-02-2024	NOP R du e to UPP CB r oaste r	Y	NA	Y	NA	Rein spect ion
64.	Globe Industry (Mustaq Ahmad Ki Tannery, Makku Saheed Ka Bhatta), 88 B Wajidpur, Jajmau	Tannery	23.04.2024	NOP R du e to UPP CB r oaste r	Y	Y	N	A	Rein spect ion
65.	Nisar Sons(Lari Tannery) , 166 , Gajjupurwa , Jajmau	Tannery	21.05.2024	OPR	Y	Y	Y	N	Non- comp lying
66.	Pacific Leather Finishers , 197/189 , Ramrai Sarai , Jajmau	Tannery	26-02-2024	NOP R	Y	Y	Y	Y	Rein spect ion
67.	Prince Leather, 331/306 A, Bhalla Estate Jajmau	Tannery	25.04.2024	OPR	Y	Y	Y	A	Com plyin g
68.	Sara International ( Rahim Tanners) 12 B 02a, 15	Tannery	30.04.2024	OPR	Y	Y	Y	A	Non- comp lying



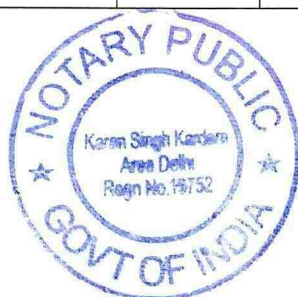
	0 Ft Road , Jajmau								
69.	Nusrat Tannery Pvt. Ltd. , 22/19 , Gajjpurwa , Jajmau	Tannery	15-02-2024	NOP R since closed by NGT order	NA	NA	NA	NA	Non-operational
70.	Raja Tannery , 81 C, Wajidpur , Jajmau	Tannery	30.04.2024	NOP R due to roaster	Y	Y	Y	A	Reinspection
71.	Paradise Leather Finfishers , 16 B(2), Chabeelepurwa Jajmau	Tannery	25.07.2024	NOP R in compliance of UPPCB roster	Y	Y	Y	A	Reinspection
72.	R.A.Trade & Ind. , 187/180 A , Laltupurwa , Jajmau	Tannery	28-02-2024	NOP R	Y	Y	Y	A	Non-operational
73.	Nisha Enterprises ( Saud Tanners) 12/9 Gajju Purwa Jajmau	Tannery	08-07-2024	NOP R in compliance of UPPCB roaster	Y	Y	Y	N	Reinspection
74.	Soaib Leather, 332/308 A, B halla Estate Jajmau	Tannery	25-07-2024	OPR	Y	Y	Y	N	Non-complying
75.	Suleman Tanning Ind. , 90/76	Tannery	01-02-2024	OPR	Y	Y	Y	A	Non-complying



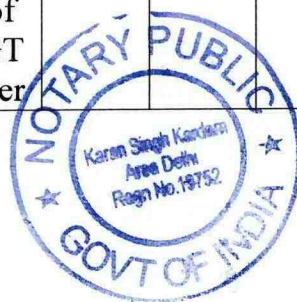
	B(K) Idga h Road , J ajmau								
76.	Khalid Ta nners (Saj id Tanners ) 86 A , Wajidpur , Jajmau	Tanne ry	21-03-2 024	NOP R du e to UPP CB r oaste r	Y	Y	Y	Y	Rein spect ion
77.	Triveni Ta nners , 32 5/302 , Jaj mau Road , Jajmau	Tanne ry	25-07-2 024	NOP R	Y	Y	Y	A	Rein spect ion
78.	Sofia Inter national , 87 A Waji dpur Jajm au	Tanne ry	18-07-2 024	NOP R du e to UPP CB c losur e dire ction	Y	Y	N	NA	Non- opera tiona l
79.	Sunshine Tanning I nd. , 482- 83 , Wajid pur , Jajm au	Tanne ry	03.04.2 024	OPR	Y	Y	Y	NA	Com plyin g
80.	Yusuf Ent erprises, 1 74 , Wajid pur , Jajm au Kanpu r	Tanne ry	25.04.2 024	NOP R (N on-c oope ratio n-sus pecte d ope ratio nal)	Y	Y	N	A	Non- comp lying
81.	Z.A. Leat her , 42/4 1 , Gajjup urwa , Jaj mau	Tanne ry	31-07-2 024	OPR	Y	Y	A	A	Non- comp lying



82.	Prakash Textile, Panki Site-2, Kanpur	Textile	10-04-2024	OPR	Y	Y	Y	Exempted	Non-complying
83.	Amber Textiles, D 16, Site 2, Panki, Kanpur	Textile	31-01-2024	OPR	Y	Y	A	A	Complying
84.	Rana Tannery, 102, Wajidpur, Jajmau	Tannery	28-02-2024	NOP R due to UPP CB roaster	Y	Y	Y	A	Reinspection
85.	Raza Leather Finisers, 192/184, Ramrai Sarai, Jajmau	Tannery	16-05-2024	OPR	Y	Y	Y	A	Complying
86.	Jet Knitwears Pvt.Ltd., 57A, Dada Nagar, Kanpur	Textile	21-03-2024	OPR	Y	Y	Y	NA	Non-complying
87.	Supreme Tanning Ind., 104/90, A-7, 150 Ft. Road, Jajmau	Tannery	01-02-2024	OPR	Y	Y	Y	A	Non-complying
88.	Wasif Tannery, 150 Ft. Road, Jajmau	Tannery	10-09-2024	NOP R in compliance of UPP CB roaster	Y	Y	Y	A	Reinspection



89.	Zaz Tannery , 150 Ft . Road , Jajmau , Kanpur	Tannery	25-07-2024	NOP R	Y	Y	NA	NA	Reinspection
90.	Sarfraj Tanners, 382 /353, Bagalighat, Jajmau	Tannery	21-05-2024	OPR	Y	Y	Y	N	Non-complying
91.	Navratan Tannery , 532, 33 , 150 Ft. Road , Jajmau	Tannery	31-07-2024	OPR	Y	Y	Y	A	Complying
92.	S.R.Tannery ,129 A, Block C, Gajjupurwa , Jajmau	Tannery	18.07.2024	PC	NA	NA	NA	NA	To be deleted from GP I since unit permanently closed
93.	Iqbal Tanners , 16-C-1-A, 150 Ft. Road , Jajmau	Tannery	25.04.2024	NOP R	Y	Y	Y	A	Reinspection
94.	Avon Dyeing, 41-A, Industrial Area, Dada Nagar, Kanpur, U.P	Textile	04-04-2024	NOP R	Y	Y	Y	A	Reinspection
95.	Chaudhari Leather Finisers , Opp. Sultan	Tannery	03-04-2024	NOP R in compliance of NGT order	NA	NA	NA	NA	Non-operational



96.	Sanni Leather, 330/306, Bhal la Estate Jajmau	Tannery	24-04-2024	NOP R as per NGT order	NA	NA	NA	NA	Non-Operational
97.	Moin Tanners, 382/353, Bangali Ghat Jajmau	Tannery	03-04-2024	NOP R since long time	NA	NA	NA	NA	Non-operational
98.	Devine Synthetic, B-9, 10, Panki Site-4, Kanpur	Textile	18-04-2024	OPR	Y	Y	Y	N	Non-complying
99.	Standard Tannery (Khalwa Tannery) 190/173, Dargh Sarif Road, Jajmau	Tannery	16-05-2024	NOP R	NA	NA	NA	NA	Non-Operational
100.	Zinat Tanners, 183 A, Ramrai Sarai, Jajmau	Tannery	21-03-2024	OPR	Y	NA	NA	A	Non-complying
101.	Commercial Tanners, 94/80, Dargh Sarif Road, Jajmau	Tannery	26-02-2024	NOP R due to CPC B closure directions	A	N	N	A	Non-operational
102.	V.N. Sons (AVR Enterprises) 23/24 D Panki site 1 Kanpur	Textile	26-02-2024	OPR (Dry)	Y	Y	NA	NA	Re-inspection



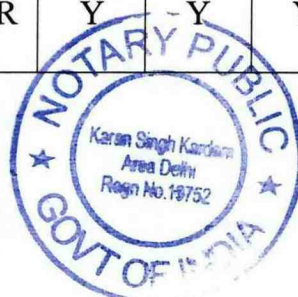
103.	MLA Industries (Former Name - Syntic Silica PROD.), D-7 B, D-8, & D-16, Site -1, Panki Industrial Area, Kanpur	Chemical	19-02-2024	OPR	A	A	Exempted	A	Non-complying
104.	Guljar Overseas, Hindustan Compounding, Jajmau	Tannery	21-03-2024	NOPR	Y	Y	N	A	Reinspection
105.	Techno Hides (Formerly-K. C.TAIN), 101/87, V AJIDPUR JAJMAU	Tannery	27-05-2024	NOPR due to roaster	Y	Y	Y	A	Reinspection
106.	Anoo Shukla Ka Dyeing Plant, (Rita Knitwear) F-8, UPSIDC, Rooma, Kanpur	Textile	25-04-2024	NOPR	Y	Y	Y	A	Reinspection
107.	Diamond Tanners, Wajidpur, Jajmau	Tannery	23-04-2024	NOPR due to UPP CB roaster	Y	Y	Y	A	Reinspection
108.	Mahalaxmi Textile Ind., 155 B Dada Nagar, Kanpur	Textile	25-07-2024	PC	NA	NA	NA	NA	To be deleted from GPI



109.	Ordnance Equipment Factory, Phool Bagh, civil line, Kanpur	Tannery	08-07-2024	OPR (Dry) since 2018	Y	Y	Y	NA	Complying
110.	Agmotex Fabrics Ltd., Plot no -2297, Visayakpur, Rania, Kanpur Dehat	Textile	16-07-2024	NOPR	NA	NA	NA	NA	Non-complying since no CTOs provided
111.	Hides International Ltd. (Old name- K. C.K. Exports Ltd.), 461, Fatehpur Roshni, Rania, Kanpur Dehat	Tannery	08-07-2024	PC	NA	NA	NA	NA	To be deleted from GPI
112.	Jama Corporation P. Ltd., Unit-2 Jainpur, Kanpur Dehat	Tannery	31-01-2024	OPR	Y	Y	Y	Y	Complying
113.	Prachi Leathers P. Ltd., 202, Swarooppur, Akbarpur, Kanpur Dehat	Tannery	15-04-2024	OPR	Y	Y	Y	Y	Non-complying
114.	R.D.Papers Ltd., 587, Khalilpur, Jainpur, Kanpur Dehat	Pulp & Paper	15-04-2024	PC	NA	NA	NA	NA	To be deleted from GPI since un



									it per manently closed
115.	Shri Nathji Textiles, Rania, Kanpur Dehat	Textile	08-07-2024	NOPR	NA	NA	NA	NA	Reinspection
116.	Tirubala Exports (Leather Division), A-3/3, UPSID C Industrial Area, Jaipur, Kanpur Dehat	Tannery	31-01-2024	OPR	Y	Y	Y	Y	Complying
117.	Sterling Agro Industries Ltd. Kasganj.	Food & Beverages	18-07-2024	OPR	Y	Y	Y	A	Complying
118.	Triveni Engineering & Industries Ltd., Unit-Ramkola, District-Kushinagar	Sugar	24-01-2024	OPR	A	A	A	Y	Non-Complying
119.	Bajaj Hindustan Ltd, (Sugar) Khambhar khera, Khari	Sugar	01-05-2024	NOPR (ETP Operational)	Y	Y	Y	Y	Non-complying
120.	Bajaj Hindustan Ltd, (Sugar) Gola, Khari	Sugar	30-04-2024	NOPR	Y	Y	Y	Y	Reinspection
121.	Bajaj Hindustan Ltd,	Sugar	04-03-2024	OPR	Y	Y	Y	Y	Complying



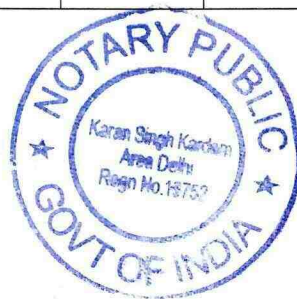
	(Sugar) Pa lia, Kheri								
122.	Govind S ugar Mill (Unit Sug ar), Aira, Kheri	Sugar	16-05-2 024	NOP R (ETP Oper ation al)	Y	Y	Y	Y	Com plyin g
123.	Balrampur Chini Mill , (Unit Su gar) Gular iya, lakhi mpur Khe ri	Sugar	03-03-2 024	NOP R	Y	Y	Y	Y	Rein spect ion
124.	HAL Ltd, Faizabad r oad, Luck now	Others	22-04-2 024	OPR	Y	Y	NA	A	Non- comp lying
125.	Lucknow Producer Co-oprati ve Milk U nion Ltd., Japling ro ad, Luckn ow	Food & Bev erages	09.04.2 024	OPR	Y	Y	NA	Y	Com plyin g
126.	Tata Moto rs Ltd., In d Area Ch inhat, Lu cknow	Others	18.04.2 024	OPR	Y	Y	Y	A	Com plyin g
127.	Surekha P rints, Vill. Devi Pura, Mtr	Textil e	22-02-2 024	OPR	Y	N	NA	A	Non- comp lying
128.	Kisan Sah kari Chini Mills Ltd., Ghosi, Dis trict-Mau( U.P)	Sugar	10.04.2 024	NOP R	Y	Y	N	Y	Rein spect ion



129.	Kisan Sahkari Chini Mills Ltd., (Distillery Unit), Ghosi, District-Mau(U.P)	Distillery	09.04.2024	OPR	Y	Y	N	A	Non-complying
130.	Dalmia Chini Mills Unit, Negohi, Shajahanpur	Sugar	03.04.2024	OPR	Y	Y	Y	Y	Complying
131.	United Spirits Ltd. Unit, Roja Shajhanpur	Distillery	04-04-2024	NOP R since November, 2022	Y (For bottling only)	Y (For bottling only)	NA	NA	Non-operational
132.	Dalmia chini Mill(sugar), Ramgarh, Sitapur	Sugar	10.04.2024	OPR	Y	Y	Y	Y	Complying
133.	Avadh Sugar Mill, (Distillery unit) Hargoon, Sitapur	Distillery	29-04-2024	NOP R	Y	Y	Y	Y	Reinspection
134.	The kisan sahkari chini mills ltd. mahmudabad, sitapur	Sugar	30.04.2024	NOP R ET P (Operational)	Y	Y	Y	A	Non-complying
135.	Dalmia chini Mills, (Distt) Jawaharpur, Ramkoat, Sitapur	Distillery	15.04.2024	OPR	Y	Y	Y	Y	Complying
136.	Hindalo Industries Ltd., Renu	Others	23-07-2024	OPR	Y	Y	Y	NA	Complying



	koot, Sonbhadra								
137.	Orient Micro abrasi ve Ltd., Sonbhadra	Others	23-07-2024	OPR	Y	Y	N	NA	Non-Complying
138.	Kisan Sahkari Chini Mill Sultannpur	Sugar	22-05-2024	NOPR	Y	Y	Y	NA	Reinspection
139.	Model Exim (Unit-I) (Old Name-Model Tanners (INDIA) Pvt Ltd), 7/1, 8/3, UPSI DC Ind Area, Site-II, Unnao	Tannery	15-04-2024	NOPR	Y	Y	Y	Y	Reinspection
140.	Northern Exim (Northern Tannery), A-42, 43, LTP Banther, Unnao	Tannery	15-04-2024	OPR	Y	Y	Y	Y	Non-Complying
141.	R.B.Traders, G-16, 17, Ind Area, Site-2, Unnao	Tannery	15-04-2024	NOPR due to UPP CB closure direction	Y	Y	Y	NA	Non-operational
142.	Omega International G-11 to 14 Site-II, Unnao	Tannery	16.07.2024	NOPR	A	A	Y	Y	Reinspection
143.	Saba Exports (Old name-A.S,	Tannery	15-04-2024	OPR	Y	Y	Y	Y	Non-complying

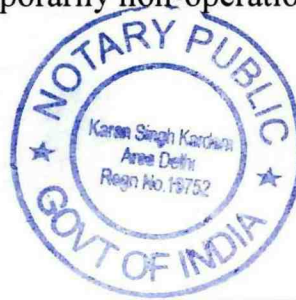


	Leather / Kidco Leather Finishers Pvt Ltd) plot no H-11, H-12 Site -2 Unnao								
144.	Omega international (unit-3), G-7 to 10, site-2, Industrial area,	tannery	16.07.2024	NOPR	Y	Y	Y	Y	Reinspection
145.	Parle Agro Ltd., Karkhiyaon, Agropark, Varanasi	Food & Beverages	30.04.2024	OPR	Y	Y	Y	Y	Non-complying

OPR- Operational, NOPR-Non-operational, Y-Yes, A-Applied, NA-Not Available, PC-Permanently closed

9. That, details of these 145 GPIs along with names, operational status, Effluent Treatment Plant (ETP) functional status, consent status and compliance status are presented in tabular form and annexed herewith as Annexure 1a).; the details of parameter wise values at ETP outlet (as per test report) and details of parameter wise values at ETP inlet (as per test reports), for the 145 GPIs are presented in tabular form and annexed herewith as Annexure 1 b) and Annexure 1 c) respectively.

10. That, as on 30.11.2024, total 1347 inspection reports of GPIs (including 836 operational units and 511 non-operational units) have been prepared. Out of the 836 operational GPIs; 405 GPIs have been found complying and 431 are non-complying. 147 GPIs were found temporarily non-operational in view of roster



issued by UPPCB/ power failure /maintenance issues etc. or were found operating dry process due to which their compliance could not be verified. The UPPCB has been asked to re-inspect the same for taking necessary action. Further, the inspection reports of remaining non-operational GPIs were also forwarded to UPPCB for taking necessary action.

11. That, the cumulative outcome of the 1391 inspections and sample collections carried out by CPCB officials from 26.08.2022 to 30.11.2024 is summarized in Table 2:

**Table 2 : Cumulative table on inspections carried out till 30.11.2024**

S.No.	Type of Unit	GPI	STP	CETP	Total
1.	Total units to be inspected*	1370	36	8	1414
2.	<b>Total units inspected (as on 30.11.2024)</b>	<b>1347</b>	<b>36</b>	<b>8</b>	<b>1391</b>
a.	Non operational	511	4	0	515
b.	Operational	836	32	8	876
	Complying	405	7	1	413
	Non complying	431	25	7	463

\*Number of GPIs as per inventory of 2021 received from Uttar Pradesh Pollution Control Board

12. That, the Hon'ble High Court of Allahabad, vide order dated 26.09.2022, also directed the following: ".....10. *Learned counsel for the U.P. Pollution Control board shall also apprise the Court about the contents of the affidavit filed by the Central Pollution Control Board whereby number of GPIs were not found to be meeting the parameters laid down for treatment of discharge of effluents.*"



Pursuant to the above, inspection reports of the aforesaid 1347 GPIs, 36 STPs and 8 CETPs have been forwarded to UPPCB for perusal and necessary action. Upon completion of remaining inspections of 23 GPIs (which is under progress) the inspection reports shall be forwarded to UPPCB for taking necessary action. In view of the supra stated facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to pass such or further orders as it may deem fit.

*Ajit Kumar Vidyarthi*

**(A. K. Vidyarthi)**

Scientist 'F'

Central Pollution Control Board



ए. के. विद्यार्थी / A. K. Vidyarthi  
 वैज्ञानिक 'एफ' / Scientist 'F'  
 केंद्रीय प्रदूषण नियंत्रण बोर्ड  
 Central Pollution Control Board  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
 M/o Env. Forest & Climate Change, Govt. of India  
 परिवेश भवन, पूर्व अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**BEFORE THE HON' BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. No. 515 of 2023**

**IN THE MATTER OF:**

Ganga Pollution

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondents

**AFFIDAVIT**

I, **A. K. Vidyarthi** s/o Late. Vikrama Singh, aged about 52 years, working as Scientist-'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 4 in the above matter (hereinafter referred to as "CPCB" or "Answering Respondent") do hereby solemnly affirm and declare as under:

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the



same are read over and explained to me and are not repeated herein for the sake of brevity.

*Ajit Kumar Vidyarthi*

**DEPONENT**

ए. के. विद्यार्थी / A. K. Vidyarthi

वैज्ञानिक 'एफ' / Scientist 'F'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

M/o Env. Forest & Climate Change, Govt. of India

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**VERIFICATION**

Verified at New Delhi on this day of 10 FEB 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.

*Ajit Kumar Vidyarthi*

**DEPONENT**

ए. के. विद्यार्थी / A. K. Vidyarthi

वैज्ञानिक 'एफ' / Scientist 'F'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

M/o Env. Forest & Climate Change, Govt. of India

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032



**ATTESTED**

*[Signature]*  
NOTARY PUBLIC  
DELHI (India)

10 FEB 2025

Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI****(BY HYBRID MODE)**Original Application No. 515/2023  
(Writ Petition (PIL) No. 4003/2006)

Ganga Pollution

Applicant

Versus

State of U.P. &amp; Ors.

Respondent(s)

Date of hearing: 28.08.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Respondent: Mr. Bhanwar Pal Singh Jadon, Advocate for State of UP  
Mr. Pradeep Mishra and Mr. Daleep Dhyani, Advocates for UPPCB**ORDER**

1. The petition has been received on transfer from the High Court of Allahabad in pursuance to the order dated 21.07.2023 passed in *Writ Petition (PIL) No. 4003/2006, Re Ganga Pollution v. State of U.P. & Ors.*
2. Mr. Bhanwar Pal Singh Jadon, Advocate appears and accepts notice on behalf of State of Uttar Pradesh and Mr. Pradeep Mishra, Advocate appears and accepts notice on behalf of Uttar Pradesh Pollution Control Board.
3. Let Notice be issued to all other concerned parties in the matter.
4. List this matter on 16.10.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

August 28, 2023  
SN

## BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Application No. 515/2023 (Writ Petition (PIL) No. 4003/2006)

Ganga Pollution Vs State of U.P. &amp; Ors.

To

1. **Harchetan Bramhchari Ji Mahraj**  
Shri mad Paramhans ashram, Teekar Mafi,  
Amethi, District Sultanpur at Present,  
Residing at Jhoosi, Post Jhoosi, District Allahabad  
(Re: **Ganga Pollution**) (APPLICANT)
2. **State of U.P.**  
Through Secretary, Environment,  
Government of U.P., Secretariat, Lucknow, U.P.  
Email: [cs-up@nic.in](mailto:cs-up@nic.in)
3. **The Collector, Allahabad,**  
Email: [dmail@nic.in](mailto:dmail@nic.in)
4. **The Mela Officer In Charge,**  
Magh Mela Allahabad-211001
5. **State Board for Prevention and Control of Water Pollution**  
Through its Chairman  
Email: [ceo4@uppcb.com/ms@uppcb.com](mailto:ceo4@uppcb.com/ms@uppcb.com)
6. **Union of India**  
Through The Minister of Environment, New Delhi  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in)
7. **Union of India**  
Through The Minister of Water Resources, New Delhi  
Email: [secy-mowr@nic.in](mailto:secy-mowr@nic.in)
8. **Union of India**  
Through The Secretary, Minister of Environment,  
Government of India, New Delhi  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in)
9. **State of Uttaranchal**  
Through The Chief Secretary,  
Civil Secretariat, Government of Uttaranchal, Dehradun  
Email: [cs-uttaranchal@nic.in](mailto:cs-uttaranchal@nic.in)
10. **The Chairman, Central Pollution Control Board**  
Ministry of environment, Government of India, New Delhi  
Email: [mscb.cpcb@nic.in/cpcb-env@nic.in](mailto:mscb.cpcb@nic.in/cpcb-env@nic.in)
11. **Tehri Hydro Development Corporation Limited**  
Through its Managing Director,  
Registered Office at Bhageerath Bhawan  
(Top Terrace), Bhageerathi Puram,  
District Tehri Garhwal-249001  
Email: [mcramola@thdc.co.in](mailto:mcramola@thdc.co.in)
12. **State of U.P.**  
Through its Chief Secretary,  
Government of U.P., Lucknow  
Email: [csup@nic.in](mailto:csup@nic.in)
13. **Principal Secretary**  
Ministry of Irrigation  
Government of U.P., Lucknow  
Email: [eincididuplu-up@nic.in](mailto:eincididuplu-up@nic.in)
14. **Principal Secretary**  
Local Bodies, Jal Sansthan,  
Government of U.P., Lucknow  
Email: [nnlko@nic.in](mailto:nnlko@nic.in)
15. **Nagar Nigam, Allahabad, U.P.**  
Email: [osnagarnigam@rediffmail.com](mailto:osnagarnigam@rediffmail.com)
16. **Nagar Nigam, Kanpur, U.P.**  
Email: [mckanpur@yahoo.com/sanjaikatiyar@gmail.com](mailto:mckanpur@yahoo.com/sanjaikatiyar@gmail.com)
17. **Union of India**  
Through The Ministry of Urban Development, New Delhi  
Email: [secyurban@nic.in](mailto:secyurban@nic.in)

18. **M/s IVRCL Infrastructure and Project Ltd.**  
Through its Managing Director,  
Registered Office M-22/3RT Vijay Nagar Colony, Hyderabad  
Email: [ivrcldelhi@ivrinfra.com](mailto:ivrcldelhi@ivrinfra.com)/[ivrcllucknow@ivrinfra.com](mailto:ivrcllucknow@ivrinfra.com)
19. **State Level Environment Impact Assessment Authority**  
Uttar Pradesh, Through its Member Secretary,  
Pick Up Bhawan, Gomti Nagar, Lucknow  
Email: [chairman.seiaa.up@gmail.com](mailto:chairman.seiaa.up@gmail.com)
20. **Allahabad Development Authority**  
Through its Vice Chairman,  
Indira Bhawan, Civil Lines, Allahabad  
Email: [aldda@rediffmail.com](mailto:aldda@rediffmail.com)
21. **National Environment Engineering Research Institute (NEERI)**  
Through Director CSIR-NEERI, Nehru Marg,  
Nagpur-440020, Maharashtra  
Email: [an\\_vaidya@neeri.res.in](mailto:an_vaidya@neeri.res.in)
22. **Additional Chief Secretary, AWAS**  
Government of U.P., Lucknow  
Email: [csup@nic.in](mailto:csup@nic.in)
23. **Additional Chief Secretary, Nagar Vikas**  
Government of U.P., Lucknow  
Email: [csup@nic.in](mailto:csup@nic.in)
24. **Principal Secretary Namami Gange**  
Government of U.P.  
Email: [psrd.up@gmail.com](mailto:psrd.up@gmail.com)
25. **Shri Kashi Vishwanath Special Area Development**  
Authority Through Chief Executive Officer, District Varanasi-212011
26. **M/s Omaxe Pancham Realcom Pvt. Ltd.**  
10, LSC Kalkaji, New Delhi,  
Through its Authorised Signatory Ajay Mishra  
Email: [secretarial\\_1@omaxe.com](mailto:secretarial_1@omaxe.com)

(RESPONDENTS)

**NOTICE**

Whereas the above titled Application was listed before the Hon'ble Tribunal on 28.08.2023 (copy of order & petition are enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

**"2. Mr. Bhanwar Pal Singh Jadon, Advocate appears and accepts notice on behalf of State of Uttar Pradesh and Mr. Pradeep Mishra, Advocate appears and accepts notice on behalf of Uttar Pradesh Pollution Control Board.**

**3. Let Notice be issued to all other concerned parties in the matter.**

**4. List this matter on 16.10.2023."**

\*\*\*\*\*

2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on 16<sup>th</sup> October, 2023, at **Faridkot House, Copernicus Marg, New Delhi-110001** through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, and file reply/responses, as per directions of the Hon'ble Tribunal vide Order dated 28.08.2023.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

4. Given under my hand and the seal of this Hon'ble Tribunal, on this 01<sup>st</sup> September, 2023.

Note: (For Orders, Cause Lists & other information, please visit our website [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

*[Signature]*  
11/9/2023  
Consultant (Judicial), NGT





COURT NO. \_\_\_\_\_

GROUP. \_\_\_\_\_

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.

\*\*\*\*\*

## I N D E X

IN

CIVIL MISC. WRIT PETITION NO. 4003 OF 2006.

( Under Article 226 of the Constitution of India).

DISTRICT: ALLAHABAD.

\* Vich Handli Counts  
 carder Dated 10.07.09

06.10.12 R.O.  
 06.10.12  
 S.O.

Harchetan Bramhchari Ji Maharaj. ... Petitioner.

\* Re: Ganga Pollution, versus.

State of U.P. and others. .... Respondents.

Sl.No.	Particular of Documents.	Dates.	Annexures.	Pages.
1.	List of Dates & Events.			A, B
2.	Civil Misc. Application ( Under Section 151 CPC).			1-2
3.	Civil Misc. Writ Petition (Under Article 226 of the Constitution of India).			3- 15.
4.	Copy of letter of peti- tioner to the Respondent No.4.		(1)	16-19
5.	Copy of the Newspaper Item published in esteemed colum of 'Amar- Ujala'.		(2)	20-21
6.	Copy of the Newspaper Item published in esteemed colum of Dainik Jagran.		(2A)	22-23

Vijay Chandra Prasad  
 Advocate 18/11/06  
 Smt. Shome  
 Adv.

-4-

Sl. No.	Particulars.	Dates.	Annexures.	Pages.
7.	Copy of the Newspaper Item.		(2B).	24-25
8.	Copy of the Newspaper-Item.		(2C).	26-27
9.	Copy of the Newspaper-Item.		(2D)	28-29
10.	Copy of the Newspaper-Item.		2(E)	30-31
11.	Copy of the Newspaper-Item.		(2F)	32-33
12.	Affidavit.			34-36
13.	Vakalatnama.			37

Dated: 18 January, 2008.

*V. C. Srivastava* 18/1/2008  
( V. C. SRIVASTAVA ),  
Advocate,

Counsel for the Petitioner,  
R/o- 198, Beniganj, Allahabad.

*Sunita Sharma*  
( SUNITA SHARMA ), Advocate,  
High Court's Ladies Chamber,  
Allahabad.

(A)

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.

\*\*\*\*\*

LIST OF DATES &amp; EVENTS.

IN

CIVIL MISC. WRIT PETITION NO. 6003 OF 2006.DISTRICT: ALLAHABAD.

for  
 Note Hon'ble Comr  
 dated 10.7.09  
 10/2/20  
 6/10/12  
 S.O.

Harchetan Bramhchari Ji Maharaj. .... Petitioner.

for Re! Ganga Pollution.

versus.

State of U.P. and others. .... Respondents.

-----  
 Sl. No.      Dates.              Events.  
 -----

1.      --      That the Pious Ganga originated from the  
 nail of land Vishnu on the request of King  
 Bhagirathi after a great worship of so many  
 thousand years for giving 'Mokchaya' of their  
 predecessors and thereafter the Lord Shiva  
 kept in his long hairs of head and again on  
 the request of Bhagirathi Lord Shiva agreed to  
 relieve to Ganga and ultimately the original  
 place of source of Ganga is 'Gangotri' and the  
 Water of Ganga is following from Gangotri to  
 the prayer of Bengal, touching several Districts  
 in which the Allahabad is also included where  
 'Jamuna' and 'Saraswati' are also mixed with Ganga  
 and called 'Sangam'.
2.      --      That so far as concerned of importance of  
 Ganga, it is vast River of India and the  
 Water of Ganga is flowing continuously, from  
 "Satyug, Dwaper, Treta Yug" and as well as  
 'Kalyug' with clean and holy water and  
 importance of Ganga was told by Lord Shri Ram-

(B)

Sl. No.	Dates.	Events.
		Chandra to 'Shakti Swaroopa Sita' on the way of 'Ban Goman' and thereafter Jagat Guru Shankaracharya, Ramanandacharya, Nimbikacharya, Bhallabhacharya, Madhawacharya appreciated the importances of Ganga. The Ganga is not only the Riger, but it is a Ganga means of Hindues and other who believed the Gangā who always try to take the bath, worship and to drink its water.
3.	--	The religious tradition if any person takes the bath in oious Ganga and to worship all the sins dis-appeared and it is also tradition that Lord 'Bramha' was also diserious to perform the 'Yug'rear to Sangam at Allahabad, it is also religious tradition that Lord Vishnu also fund to 'Laxmiji', after taking the bath in Sangam. It is also tradition that Lord Vishnu was killed to 'Tripura' evils. It is also regious tradition that Lord 'ndira' also took the bath for desiring the money, it is also tradition that 'Narayan and Nar' were took fast at Prayag. It <del>was</del> relevant to mention that tradition that Sant 'Bharadwaj-Muni' and 'Saptrishi' were also lived and worship for to may years.
4.	--	That at Preyag the 'Kumbh MeJa' was started by king 'Harasvardhan' in eleven century and then on every year, the 'Magh Mela' is being organised for one month from Purnima to Purnima and on every Twelve years, the Kumbh Mela and after six-years half 'Ardh Kumbh Mela is organised at Prayag and the religious people, Sants and others took the 'Kalpbas' for a month and pilegrims from

(ETB)

(C)

Sl.No.	Dates.	Events.
-	-	all over the world came and worship after taking bath in pious Ganga.
5.	-	That unfortunately apart of all the importances of pious Ganga, the water of Ganga has become pollution. In fact this procedure of Pollution of water of Ganga started in the year 1930, when the "Sharda Canal was created and water of Ganga was diverted in the Canal and Pandit Madan-Mohan Malviya had opposed firstly and it was settled with the then Collector, Sahranpur, that on one-third water will flow from Canal and the rest will be saved for Ganga.
6.	-	That after the independence of country, there-after Canals were created, one from Narora - Barriage to Casganj, Second Narora to Kanpur and Third from Jandapur to Saharanpur.
7.	--	That on every years, the religious people and Sants have approached for pollution of water of Ganga, but no permanent steps have been taken by the authorities concerned. It is also evident from the News Paper that the water of Ganga became redish and the petitioner Harchetan Bramhchari and Shankaracharya Basdevanand and others are declared to by-cott to take the bath in Ganga and they will leave the area of Mela.
8.	--	That Respondent No.5 has totally failed to perform his duties provided Under Sections-17, 19, 20, 21, 22, 23, 24, 25 and 26 of the Water Pre-vention & Control of Pollution Act, 1974.

Hence this present writ petition.

Dated: 18 January, 2006.

V.C. Srivastava . 18/1/2006  
(V.C. SRIVASTAVA), Advocate,  
Counsel for the Petitioner,  
Sunita Sharma  
(SUNITA SHARMA), Advocate,  
Counsel for the Petitioner,  
High Court Ladies Chamber, Aild.



IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.

\*\*\*\*\*

CIVIL MISC. APPLICATION NO. 13010 OF 2006.

( Under Section 151 C.P.C.)

On behalf of :

*Hon'ble Court order dt. 10.7.09*  
Harchetan Bramhchari Ji Mahraj. ... Applicant/  
*Re: Cranga Pollution.* ... Petitioner.

IN  
XXX

CIVIL MISC. WRIT PETITION NO. 4003 OF 2006.

( Under Article 226 of the Constitution of India)

DISTRICT: ALLAHABAD.

Harchetan Bramhchari Ji Mahraj,  
Sri Mad Paramhans Ashram, Teekar Mafi  
Amethi, District Sultanpur at Present  
Residing at Jhoosi, Post Jhoosi, Distt. Allahabad.  
..... Petitioner.

Versus.

1. State of U.P. through Secretary,  
Environment, Government of U.P.,  
Secretariat, Lucknow (U.P.).
2. The Commissioner, Allahabad Division,  
Allahabad.
3. The Collector, Allahabad, Distt. Allahabad.
4. The Mela Officer Incharge, Megh Mela, Allahabad.
5. State Board for Prevention and Control of  
Water Pollution through its Chairman.

*Recd Secy  
N. Misra  
18/1/06  
3602/06  
Received Copy  
for Chief Standing Counsel  
High Court, Allahabad  
26/7/2006*

① Union of India through the Ministry of Environment  
New Delhi  
② Union of India through Ministry of Water Resources  
New Delhi  
- Rohan...

- 2 -

TO

The Hon'ble the Chief Justice and his other  
Companion Judges of the aforesaid Court.

The humble Application on behalf of the abovenamed  
Applicant/Petitioner, Most Respectfully Showeth as under:-

1. That for the reasons disclosed in the accompanying  
Memo of Writ Petition, its Annexures and affidavit, it  
is expedient in the interest of Justice that this Hon'ble  
Court may be pleased to direct the Respondents for Preven-  
tion And Control of Pollution in Pious Ganga to avoid  
dirtiness and Pollution, so that the religious people  
may take bath and drink the water and to worship it;  
and/or to pass any other such suitable orders, which  
this Hon'ble Court may deem fit and proper under the  
circumstances of the case.

: P R A Y E R :

It is, therefore, Most Respectfully prayed that  
this Hon'ble Court may graciously be pleased to direct  
the Respondents for Prevention And Control of Pollution  
in Pious Ganga to avoid dirtiness and Pollution, so that  
the religious people may take bath and drink the water  
and to worship it; and/or to pass any other such suitable  
orders, which this Hon'ble Court may deem fit and proper  
in the circumstances of the case.

Dated: 18 January, 2006.

V. C. Srivastava 18/1/2006  
( V.C. SRIVASTAVA ), Advocate,  
Sunita Sharma  
( SUNITA SHARMA ), Advocate,  
Counsels for the Applicant/  
Petitioner,  
R/o- 19B, Beniganj, Allahabad.



Resp

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for M  
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d. 10

lowly impleaded  
Respondent No. 8  
to 17 are added as  
per order of Hon'ble

Court dated: 19/3/07

*[Signature]*  
K. Upadhyay  
(Advocate)

A.K. Gupta  
Advocate  
Counsel for Petitioner  
15/5/07

- 8. Union of India through Secretary, Ministry of Environment, Government of India, New Delhi.
- 9. State of Uttaranchal through Chief Secretary, Civil Secretariat, Government of Uttaranchal, Dehradun.
- 10. Chairman, Central Pollution Control Board, Ministry of Environment, Government of India, New Delhi.
- 11. Tehri Hydro Development Corporation Limited, registered office at Bhageerath Bhawan (Top Terrace), Bhageerathi Pura, District Tehri (Garhwal)-249001, through its Managing Director.
- 12. State of U.P. through Chief Secretary, Government of U.P., Lucknow.
- 13. Principal Secretary, Ministry of Irrigation, Government of U.P., Lucknow.
- 14. Principal Secretary, Local Bodies, Jal Sansthan, Government of U.P. Lucknow.

Respondent No. 15, 16, 17  
are impleaded as  
parties by order dt:  
19/9/08 of this Hon'ble  
Court on order sheet  
(P.K. Upadhyay Adv.)  
for M.R. A.K. Gupta  
Counsel for Petitioner  
23/9/08.

Respondent No: 18 is added  
by order of Hon'ble Court dt 13/7/10  
(A.K. Gupta Adv.)  
9/8/10.

- 15. Nagar Nigam, Allahabad (U.P.)
- 16. Nagar Nigam, Kanpur (U.P.)
- 17. Union of India, through the Ministry of Urban Development, New Delhi
- 18. M/S IVREL Infrastructure and Project Ltd through its Managing Director Registered office M-22/BRTV Jay Nagar Colony Hyderabad.

*[Signature]*

118K006

(ED)

Newly impleaded  
Respondent No. 6  
to 14 are added as  
per order of Hon'ble  
Court dated: 19/3/07

*Prat*  
*Upadhyay*  
( Advocate )  
R. A. K. Gupta  
Advocate  
Counsel for Petitioner  
5/07

- 8. Union of India through Secretary, Ministry of Environment, Government of India, New Delhi.
- 9. State of Uttaranchal through Chief Secretary Civil Secretariat, Government of Uttaranchal, Dehradun.
- 10. Chairman, Central Pollution Control Board, Ministry of Environment, Government of India, New Delhi.
- 11. Tehri Hydro Development Corporation Limited, registered office at Bhageerath Bhawan (Top Terrace), Bhageerathi Puram, District Tehri (Garhwal)-249001, through its Managing Director.
- 12. State of U.P. through Chief Secretary, Government of U.P., Lucknow.
- 13. Principal Secretary, Ministry of Irrigation, Government of U.P., Lucknow.
- 14. Principal Secretary, Local Bodies, Jal Sansthan, Government of U.P. Lucknow.

Respondent No 15, 16, 17 are impleaded by order dt: 19/9/08 of this Hon'ble Court ordered by *Prat Upadhyay* (P.K. Upadhyay) for MR. A.K. Gupta Counsel for Petitioner 23/sep/08  
\* Respondent No. 18 added by order of Hon'ble Court dt 13/7/10 (A.K. Gupta) 9/8/10.

- 15. Nagar Nigam, Allahabad (U.P.)
- 16. Nagar Nigam, Kanpur (U.P.)
- 17. Union of India, through the Ministry of Urban Development, New Delhi.
- 18. M/S IVREL Infrastructure and Project Ltd through its Managing Director Registered office M-22/3 RT. Vijay Nagar Colony, Hyderabad.

Counsel for the Applicant/  
Petitioner,  
R/o- 198, Beniganj, Allahabad.

*Prat*  
(Signature)

22. Additional Chief Secretary (Awas)  
Govt of U.P. Lucknow
23. Additional Chief Secretary (Nagar Vikas)  
Govt of U.P. Lucknow.
24. Principal Secretary, Namami Gange, Govt of U.P.  
Lucknow
25. Shri Kashi Vishwanath Special Area Development  
Authority through Chief Executive Officer,  
District Varanasi.

Respondents  
22 to 25 are  
added by  
order of  
the Hon'ble  
Court dt  
12/11/21

Ac of

(Anil Kumar Gupta)  
Sr Advocate  
and Amicus Curial  
18/11/21

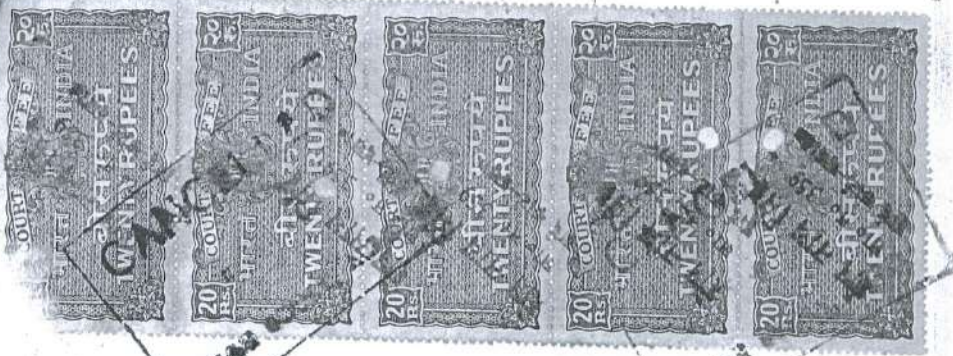
\*.

M/S Pancham Realcom Pvt. Ltd.  
10, L.S.C. Kalkaji, New Delhi Through its Authorized  
Signatory Ajay Mishra.

\* Respondent  
is impleaded in  
array of parties  
vide Hon'ble Court's  
order dt. 14-12-22

15.12.22 (R)  
15.12.22 P.O.

15/12/22  
D.R. (S.C. Exp.)



- 3 -

IN THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD.

\*\*\*\*\*

CIVIL MISC. WRIT PETITION NO. 1003 OF 2006.  
( Under Article 226 of the Constitution of India )

DISTRICT: ALLAHABAD.

Harchetan Bramhchari Ji Maharaj,  
Sri Ma Paramhans Ashram, Teekar Mafi

*% Vide Hon'ble Courts  
order dt 10.7.09  
6/10/11 R.O. 6/11/11  
S.O. %*

Amethi, District Sultanpur at Present  
Residing at Jhoosi, Post Jhoosi, Distt. Allahabad.

Re: Ganga Pollution.

.... Petitioner.

versus.

*Received  
J. N. Mishra  
18/11/06  
DPT 5*

1. State of U.P. through Secretary,  
Environment, Government of U.P.,  
Secretariat, Lucknow (U.P.).

*10/10/06*

*3602/06*  
10/11  
19/11  
12/11  
The Commissioner, Allahabad Division,  
Allahabad.

The Collector, Allahabad, Distt. Allahabad.

*10/11/06*  
4. The Mela Officer Incharge, Magh Mela, Allahabad.

5. State Board For Prevention and Control of Water-  
Pollution through its Chairman.

*Imp'd by Jhoosi  
distt. Allahabad  
7, on the direct  
of Hon'ble Court  
order dated 26/7/2007*

6. Union of India through the ministry of Environment  
and Forests, New Delhi.  
7. Union of India through ministry of Water Resources  
New Delhi.  
- Respondents

*6/2  
11/8/06*



*EM*

CJ's Court

**Civil Misc. Writ Petition No.4003 of 2006**  
**Harchetan Bramhachari Ji Maharaj**  
 Vs.  
**State of U.P. & Others**

**Hon'ble Ajoy Nath Ray, C.J.**  
**Hon'ble Ashok Bhushan, J.**

Sri S.M.A. Kazmi, learned Advocate General has appeared on behalf the State Government. A status report with regard to Allahabad and Kanpur Nagar has been brought on the record and an affidavit has been filed by Sri Kamla Singh, Project Manager, Ganga Pollution Control Unit along with inspection report dated 7.10.2006 with regard to the inspection of river Ganges in Allahabad. Sri S.M.A. Kazmi, learned Advocate General has further submitted that before the 15<sup>th</sup> of November, 2006 another high power meeting will be convened for assessing the work undertaken upto then, and for further expediting the work already in progress. Sri Arun Kumar Gupta has filed an affidavit on behalf of the writ petitioner, which is taken on record.

Learned counsel appearing on behalf of the writ petitioner as well as the officer of the Court Sri Y.K. Saxena are permitted to file their affidavits and give their suggestions on the various aspects, as highlighted in the status report.

List on 15.11.2006 at 2:00 P.M. By that date, the learned Advocate General will bring on record the steps taken by the State Government, for implementation of various orders passed by us from time to time.

11.10.2006

RKK/-

*Ashok Bhushan*  
 Ashok Bhushan

g  
as

Hon'ble S.Rafat Alam, J.  
Hon'ble Sudhir Agarwal, J.

In the instant writ petition, which is filed as Public Interest Litigation, serious allegations have been made against the State authorities as well as U.P. State Pollution Control Board for not taking steps to curb the pollution in the River Ganga.

When this matter was taken up as fresh on 20.1.2006, on the request of Sri S.M.A.Kazmi, learned Additional Advocate General, two days time was granted to obtain instruction in the matter, pursuant to which an affidavit has been filed today, which, in our view, is perfunctory as it does not disclose what effective steps were taken well in advance prior to the commencement of Mela nor it has been disclosed as to what steps were taken to solve this problem for all times to come. It has been noticed that every year when Magh Mela starts, Public Interest Litigations are filed and after intervention of the Court some steps are taken temporarily and thereafter the authorities go in slumber and awakes only when some P.I.L. is filed in the next Mela as a result the devotees are the sufferer and are compelled to take holy dip in the highly polluted water.

We, therefore, direct the Chief Secretary of the State of Uttar Pradesh to file a detailed counter affidavit disclosing the steps taken and also the proposed steps to be taken by the State Government for permanent solution. The Member Secretary of the U.P. State Pollution Control Board shall also file an affidavit on behalf of respondent no.5 giving details regarding steps taken by the U.P. State Pollution Control Board for Prevention and Control of Pollution in holy river Ganga.

As suggested by the learned counsel for the parties, put up this matter on 27.1.2006.

Let copy of this order be furnished to the learned counsel for the parties on payment of usual charges today.

Dated:23.1.2006  
SKM/wp4003/06

COURT NO. 32**Civil Misc. Writ Petition No. 4003 of 2006**

\*\*\*\*\*

Harchetan Brahmachariji Maharaj Vs. State of U.P. &amp; others.

\*\*\*\*\*

**Hon'ble S. Rafat Alam, J.****Hon'ble Sudhir Agarwal, J.**

Pursuant to this Court's order dated 23.1.2006, counter affidavit on behalf of the State sworn by the Chief Secretary is filed today. The Pollution Control Board, respondent no. 5 has also filed counter affidavit sworn by its Member Secretary. The petitioner has also filed a supplementary affidavit suggesting steps to be taken for prevention and control of pollution in the holy river Ganga.

Sri S.M.A. Kazmi, learned Additional, Advocate General states that the State Government is fully conscious of the problem and is making all endeavour to take effective steps so that the devotees may have holy dip during the period of Magh Mela at Allahabad. He, however, expressed difficulty of the State Government in ensuring sufficient quantity of water due to non-availability of adequate amount of water from the State of Uttaranchal. He submitted that for the purpose of filling the Tehri Dam Pond, water from Bhagirathi river has been diverted and is being collected in the aforesaid pond causing major reduction in quantum of water from Bhagirathi which is one of the two rivers constituting the holy river Ganga. The other one is Alaknanda. He also states that the State of U.P. has already requested the State of Uttaranchal to release some more water in the river Ganga so that the devotees at Magh Mela may take holy dips on 5 main bathing days

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- 2 -

during Magh Mela. He informs that on 21.1.2006, Irrigation Minister of U.P. reviewed arrangement of Magh Mela and issued directives that instead of 300 cusecs, 450 cusecs of water may be released from Narora Barrage and the said order has already been complied with. On instructions, he stated that the aforesaid 450 cusecs of water released from Narora is likely to arrive at Allahabad by the midnight of 28.1.2006 to enable devotees to have holy dip on Mauni Amawasya Snan in a better quality of water.

The District Magistrate, Allahabad and the Chief Engineer, Jal Sansthan are also present in the Court and gives assurance that they would personally supervise and ensure that the devotees do not have any problem in taking holy dip in a clear water.

However, it is pointed out at the Bar, that even in Allahabad City all major sewers are being allowed to flow in river Ganga directly without any treatment or filtration adding pollution at Sangam. The District Magistrate and the Chief Engineer of Jal Sansthan submit that both of them shall personally inspect all the sewers and will also take necessary steps required to prevent their flow directly in Holy river and shall submit factual report to this Court within two days.

The learned counsel for the petitioner submits that the pollution in the river Ganga is mainly caused due to discharge of chemical and other hazardous waste of different factories and industries which are located at the bank of river Ganga and allowing fluents flow directly in river Ganga without any proper or effective treatment. It is submitted that the Pollution Control Board has also failed in its duty to check such pollution or to take

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-3-

steps against such industries or factories.

The learned counsel for the Pollution Control Board tried to controvert the allegations <sup>but</sup> ~~that~~ no substantial material has been placed on record. We are not satisfied at the moment with the steps taken either by the State Government or by the Pollution Control Board. It is a matter of common knowledge that a huge sum has been provided for cleaning of Holy water of Ganga, despite that, the condition of river does not appear to have improved, rather it has gone from bad to worse.

Sri H.N. Tripathi, learned c counsel appearing for the Pollution Control Board assures this Court that all effective steps shall be taken soon to check and control pollution and action will also be taken against such industries which are not following the directives issued by the Pollution Control Board in respect of treatment and other steps which are required to be taken before discharging their effluents and other waste in the river.

Sri D.S. Mishra, learned counsel appearing in person informs that this Court on earlier occasion also in Writ Petition No. 654 of 2005 issued the following directions vide order dated 6.1.2005:

"(i) Chemical analyst report regarding algae, fungal bacterial infection in the water of Ganga (particularly at Bathing Ghats in the city of Allahabad).

(ii) percentage of pollution including whether water is worth bathing.

(iii) availability of sufficient quantity of water (worth bathing) on main bathing days, and

(iv) the steps taken for preventing pollution (in the light of the order passed in earlier writ petition no. 5862 of 2003) and to ensure sufficient quality of water on 'Bathing Ghats' on main bathing days during ensuing Magh Mela.'

Thereafter nothing has been brought on record by the respondents stating as to what steps have been taken and whether all these directions were carried out or not. Learned Additional Advocate General submits that the aforesaid directions were in respect of the last year's Mela and not for the present year.

We do not agree. Steps pursuant to the direction of this Court are to be taken regularly so that the percentage of pollution in Ganga water should remain within the prescribed norms and if there is a tendency of its increase, effective steps to bring it within limit are to be taken well in time. The learned Additional Advocate General appearing for the State respondents and Sri H.N. Tripathi, learned counsel appearing for the Pollution Control Board shall inform about the steps taken and also furnish report of the Chemical Analyst regarding algae, fungal bacterial infection in the water of Gangas, percentage of pollution, availability of sufficient quantity of water and whether it is fit for taking bath or not by the human beings. The District Magistrate and the Chief Engineer shall also ~~on that date~~, submit their reports as indicated above on the next date. A senior Officer of the Pollution Control Board shall also be present before this Court along with report in compliance of our above direction.

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Put up the matter again on 31.1.2006.

Copy of this order be furnished to the learned counsel for the parties within 24 hours on payment of usual charges.

Dated: 27.1.2006

SA

A handwritten signature in black ink, appearing to be 'Jh' followed by a flourish.

for

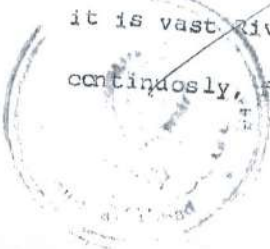
- 4 -

To

The Hon'ble the Chief Justice and his other  
Companion Judges of the aforesaid Court.

The humble Petition of the abovenamed Petitioner,  
Most Respectfully Showeth as under :-

1. That this is the First writ Petition of the petitioner filed before this Hon'ble High Court against the same cause of action and no application for the Caveat has been served upon the petitioner from any of the Respondents so far.
2. That the 'Pious Ganga' originated from the nail of land Vishnu on the request of King Bhagirathi after a great worship of so many thousand years for giving 'Mokchhya' of their predecessors and thereafter the Lord Shiva kept in his long hairs of Head and again on the request of Bhagirathi Lord Shiva agreed to relieve to Ganga and ultimately the original place of source of Ganga is Gangotri and the Water of Ganga is following from Gangotri to the <sup>Water</sup> ~~area~~ of Bengal, touching several Districts, in which the Allahabad is also included, where Jamuna and Saraswati are also mixed with Ganga and called 'Sangam'.
3. That so far as concerned of importance of Ganga, it is vast River of India and the Water of Ganga is flowing continuously, From "Satyug, Dwaper, Treta Yug" and as well as

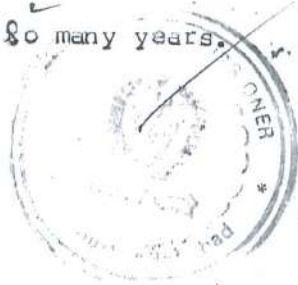


(Signature)

-5-

'Kaliyug' with clean and holy water and importance of Ganga was told by Lord Shri Ram Chandra to 'Shakti-Swaroopa Sita' on the way of 'Ban Goman' and thereafter Jagat Guru Shankaracharya, Ramanandacharya, Nimbikacharya, Bhallabhacharya, Madhawacharya appreciated the importances of Ganga. The Ganga is not only the River, but it is a Ganga means of Hindues and other who believed the Ganga who always try to take the bath, worship and to drink its water.

4. That it is religious tradition if any person takes the bath in pious Ganga and to worship all the sins disappeared and it is also tradition that Lord 'Bramha' was also diserious to perform the Yug rear to Sangam at Allahabad, it is also religious tradition that Lord - Vishnu also found to 'Laxmiji', after taking the bath in Sangam. It is also tradition that Lord Vishnu was killed to 'Tripura' evils. It is also religious tradition that Lord 'Indira' also took the bath for desiring the money, it is also tradition that 'Narayan and Nar' were took fast at Prayag. It is also tradition that Sant Bharat-dwaj Muni and Sapt Rishi were also lived and worship for 80 many years.



C.J<sup>s</sup> C

Civil Misc. Writ Petition No. 4003 of 2006.  
 Harchetan Brahmachariji Maharaj ..... Petitioner  
 Versus .....  
 State of U.P. and others ..... Respondents.

.....  
Hon'ble Ajoy Nath Ray, C.J.  
Hon'ble Ashok Bhushan, J.

*MR*  
 The State submits that pursuant to the orders of this Court 450 cusecs of water are being released from the Narora Dam continuously for twenty-four hours. The petitioners submit that nonetheless the water level at the Ganges here in Allahabad had not only not gone up but gone down. They also submit that the industrial and other polluting <sup>affluents</sup> continue to pollute the Ganges. So much so that in this Magh Mela several Hindu religious heads had seen it fit, so to speak, to boycott the river and not take their baths.

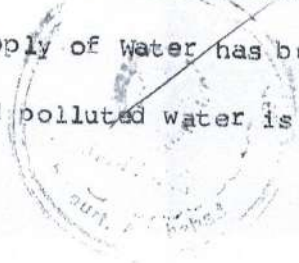
*MR*  
 The Magh Mela <sup>is now</sup> drawing to a close. The purification of the Ganges is a big problem and the problem which is <sup>dear to</sup> bare in the heart of every Indian. We in the judiciary will no doubt try to solve it as far as we can but the problem is truly daunting. So far as the problem is viewed from the Allahabad angle, two dams are in issue; one is at Narora within U.P. and another at Tehri in Uttaranchal. May be for a full fledged solution an <sup>joint</sup> ~~accomplish~~ order from both the High Courts will be necessary. How that can be done, whether that can be done, will take time for decision.

For the present, it is directed that the said 450 cusecs of water should continue to be released and affidavits that it has been released and it is being released should be filed by appropriate technical and administrative authorities in control by

*MR*

- 6 -

5. That at Prayag the Kumbh Mela was started by king 'Harasvardhan' in eleven century and then on every year, the 'Magh Mela' is being organised for one month from 'magh' Purnima to Purnima, and on every Twelve years, the Kumbh-Mela, and after ~~XXXX~~ six years half 'Ardh Kumbh Mela is organised at Prayag and the religious people, Sants and others took the 'kalpbas' for a month and pilegrims from all over the world came and worship after taking bath in pious Ganga.
6. That unfortunately apart of all the importances of pious Ganga, the water of Ganga has become pollution. In fact this procedure of pollution of water of Ganga started in the year of 1930, when the 'Sharāa Canal was created and water of Ganga was diverted in the Canal and Pandit Madan-Mohan Malviya had opposed firstly and it was settled with the then Collector, Saharanpur, that on one third water will flow from Canal and the rest will be saved for Ganga.
7. That after the imdependence of country, thereafter Canals were created, one from Narora Barrage to Casganj, second Narora to Kanpur and third from <sup>Jawalapur</sup> ~~Jawalapur~~ to Saharanpur.
8. That when the 'Nārora Bairage' Canal was created the supply of water has been stopped from stopped Ganga towards and polluted water is mixed with Ganga.



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day after tomorrow when the matter is fixed for hearing again. The concerned District Magistrate should see to it that the release of water as above continues.

*and*  
All attempt should be made to check unwarranted <sup>2-</sup>affluents going into Ganges at least at or near Allahabad so that the last bathing day may be as peaceful as possible.

Let the matter appear again as fresh on day after tomorrow, the 2<sup>nd</sup> February, 2006.

Affidavit of the State will be considered at the final hearing as there is not much time available.

Dated 31.1.2006.  
Rakesh

*Prady*  
*Ashu B. Shukla*

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9. That the polluted water which is mixed with Ganga is from Narora Thermal Power, Gajraoula Sugar Mill, Siraha Distarily, Dhampur Sugar Mill, Dourala Sugar Milla, Rampur Distaliary, Shiva Paper Milla, Bulandshahr, Black River of Kanpur Chomara Factory, Kanpur, Farrukhabad Cloth Factory, Cloth Factory of Budaun, Unchahar Thermal Power, Rai Barely, 17 Siverliness of District Kanpur, 8 Nalas, District Unnao three Sugar Mills of District Fatehpur and Seven Sever - Lines of District Allahabad. They all are creating the pollution in the water of Ganga.

10. That now the condition of Ganga is polluted to the extend that no-body can take the bath and drink the water and every-body is in apprehension of creation of the disease.

11. That in this regard, the petitioner had approached to the Incharge of Magh Mela, Allahabad and Higher authorities of the Government, but no suitable and proper actions had been taken by them. A Copy of the letter of petitioner to Respondent No.4 is annexed and marked as Annexure No.1 to this Writ Petition.

12. That on every years, the religious people and Sants have approached for pollution of water of Ganga, but no permanent steps have been taken by the authorities concerned.

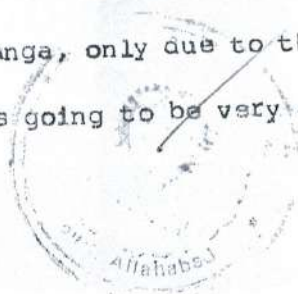
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13. That it is evident by the perusal of the Newspaper Items published in esteemed column of 'Amar Ujala' and Dainik Jagran regarding the mis-management of the Administration in Kumbh Mela and also regarding the Pollution water of Ganga and as well as the opposition of the Sants, Political Leaders and others. A Photostat Copies of News Items are annexed herewith and marked as Annexures No.2, 2A, 2B, 2C, 2D, 2E and 2F respectively to this Writ Petition.

14. That it is also evident that ultimately the Collector and Commissioner of Allahabad gave a statement in the News paper warned the people not to drink water of Ganga, meaning that the Administration also admitted that the water of Ganga is polluted.

15. That it is also evident from the News Paper that the Water of Ganga became redish and the petitioner Har-Chetan Bramhchari and Shankaracharya Basdevanand and <sup>thousands Sages</sup> ~~others~~ have declared to by-cott to take the bath in Ganga and they will leave the Area of Mela.

16. That it is also evident by the News Paper that the religious people have also agitation in minds by polluted Ganga, only due to the Administration and the situation is going to be very acquird.



*(Signature)*

*(Signature)*

-9-

17. That according to following Section-17 of the Water and "Prevention and Control of Pollution" Act 1974, provided the function of the State Board:-

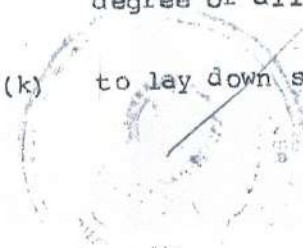
"17. Functions of State Board".

- (1) Subject to the provisions of this Act, the functions of a State Board shall be --
  - (a) to plan a comprehensive programme for the prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof;
  - (b) to advise the State Government on any matter concerning the prevention control or abatement of water - pollution;
  - (c) to collect and disseminate information relating to water pollution and the prevention, control or abatement thereof;
  - (d) to encourage, conduct and participate in investigations and research relating to problems of water pollution and prevention, control or abatement of water pollution;
  - (e) to collaborate with the Central Board in organising the training of persons engaged or to be engaged in programmes relating to prevention, control or abatement of water pollution and to organise mass education programmes relating thereto;
  - (f) to inspect sewage or trade effluents, works and plants for the treatment of sewage and trade effluents

-10-

and to review plans, specifications or other data relating to plants set-up for the treatment of water, works for the purification thereof and the system for the disposal of sewage or trade effluents or in connection with the grant of any consent as required by this Act;

- (g) to lay down, modify or annual effluent standards for the sewage and trade effluents and for the quality of receiving waters (not being water in an inter-State stream) resulting from the discharge of effluents and to classify waters of the State;
- (h) to evolve economical and reliable methods of treatment of sewage and trade effluents, having regard to the peculiar conditions of soils, climate and water resources of different regions and more especially the prevailing flow characteristics of water in streams and wells which render it impossible to attain even the minimum degree of dilution;
- (i) to evolve methods of utilisation of sewage and suitable trade effluents in agriculture;
- (j) to evolve efficient methods of disposal of sewage and trade effluents on land, as are necessary on account of the predominant conditions of scant stream flows that do not provide for major part of the year the minimum degree of dilution;
- (k) to lay down standards of treatment of sewage and trade



-11-

effluents to be discharged into any particular stream taking into account the minimum fair weather dilution available in that stream and the tolerance limits of pollution permissible in the water of the stream, after the discharge of such effluents;

- (l) to make, vary or revoke any order--
  - (i) for the prevention, control or abatement of discharges of waste into streams or wells;
  - (ii) requiring any person concerned to construct new systems for the disposal of sewage and trade effluents or to modify, after or extend any such existing system or to adopt such remedial measures as are necessary to prevent, control or abate water pollution;
- (m) to lay down effluent standards to be complied with by persons while causing discharge of sewage or sullage or both and to lay down, modify or annul effluent standards for the sewage and trade effluents;
- (n) to advise the State Government with respect to the location of any industry the carrying on of which is likely to pollute a stream or well;
- (o) to perform such other functions as may be prescribed or as may, from time to time, be entrusted to it by the Central Board or the State Government;



-12-

(2) The Board may establish or recognise a laboratory or laboratories to enable the Board to perform its functions under this section efficiently, including the analysis of samples of water from any stream or well or of samples of any sewage or trade effluents;"

18. That in the interest of Public large, it is very necessary to give the direction by this Hon'ble Court to the Respondents to take the appropriate action to purified the water of 'Ganga'.

19. That the Respondent No.5 has totally failed to perform his duties provided Under Sections- 17, 19, 20, 21, 22, 23, 24, 25, 26 of the Water Prevention and Control of Pollution Act, 1974.

20. That by the act of respondents, fundamental rights provided under the Constitution of India is also suffered and it is against the spirit of the Constitution.

21. That inspite of the several efforts by the petitioner and others, the respondents are not inclined to take any proper and suitable steps for rectification of polluted water of the 'Ganga' and as such the petitioner has no other alternative, efficacious and speedy remedy except to invoke the writ-jurisdiction of this Hon'ble Court, under Article 226 of the Constitution of India.



mailed vide  
order of Hon'ble Court  
dated 29/2/08  
(sent to  
Mr. Upadhyay)  
Advocate  
MR. A.K. Gupta

21-A. That river Ganga is not merely a river, but it is a sacred Tirtha and its water possesses all mysterious powers which are not found in any river of the world (as Swami Shivanand has written in his Book "Mother Ganga). The water of river Ganga is unique in the sense that it originates from the highest mountain of the earth i.e. Himalaya, which is placed with floral and faunal diversity and has come down to the earth from the highest source of world and due to this its water has got highest potential energy along with organic ingredients as well as inorganic components, derived from sand and rock as well as it also brings the natural route erudite various medicinal plants of Himalaya which gives its water a unique physio-chemical characteristic which is suitable for proliferation of a bacteria needed to complete the reproduction cycle of bacterio phase present in the water of Ganga. This bacteria which is known as bacterio phases is unique in the sense that it inserts its gene in almost all the types of bacteria and gets brought about lyses and completes its reproductive cycle in that bacterial cell and in this way no harmful bacteria can multiply or exist in the water of Ganga. The existence of bacterio phases in Ganga certifies that Ganga is an ancient river and

this bacterio phases are in fact an evolved form of viruses and the viruses are being regarded as an communicating link between living and non-living things present on this earth, which means that Ganga has been site of evolution of living organism, since time immemorial. In this way using of water of Ganga as potable water by the human being can cure several diseases and in fact this is a great heritage for the entire mankind on this earth and the river Ganga, that is why, has been regarded in our *Purans* as ***Dev Nadi*** and *Mokshdayni*. For kind perusal of this Hon'ble Court a true photostat copy of a literature, with regard to importance of presence of bacterio phases, is being fled herewith and marked as **Annexure-1** to this affidavit (Annexure-3 to the writ petition).

21-B. That it is further submitted that the river Ganga has been regarded as Eternal River and nearly 1/3 population of the country right from Gangotri upto the Bay of Bengal nearly 30 crores people are residing at the bank of river Ganga in various cities and in most of the villages source of drinking water is water of river Ganga and due to pollution in river Ganga, especially from the last 20 years, bad health

of people are reported and they are suffering from skin diseases after consumption of the water of river Ganga. It is also submitted that from the place of its origin if the water of Ganga is taken and kept for years together, the condition of the water does not deteriorate, but even if the water of Ganga is taken from somewhere else and kept in a container, then within a month it develops foul smell and quality of water has been reduced to such an extent, this happened only because of the fact that river Ganga at present is losing its originality and is not pure as it was.

21-C. That the water of Ganga has got a quality and has power of self purifying due to presence of algal products in river Ganga. The algal product could be the greatest benefit for making water clean from inorganic pollutants which get bound in them after removal of inorganic pollutants algae could be conveniently eliminated from the water before it is supplied for domestic or other use. Algal community of river Ganga gives a self purifying power to its lotic water. Biological fabric of the lotic water need not be imbalanced to the extent so as to impair natural process of self purification. For kind perusal of this

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Hon'ble Court a true photostat copy of a literature on the self purifying power of river Ganga, downloaded from the internet, is being fled herewith and marked as Annexure-2 to this affidavit (Annexure-4 to the writ petition).

21-D. That the water of river Ganga in fact due to the aforesaid qualities, as stated in the preceding paragraphs, is a purifier of human body and soul and it is in the interest of public as well as to the whole human kind and it is the duty of all the citizens of this country to preserve and keep the water of Ganga clean and it is also the duty of every State Governments, through which the river Ganga flows, to maintain flow, quantity and quality of water because the Ganga water has got highest power of absorption of oxygen and because the water of Ganga is a natural national heritage and no citizen of India or anybody has got any right to pollute the same. None of the person has got the right to destroy its originality.

21-E. That it is fundamental duties laid down by Constitution under Part IV (a) Article 51 (a) (g) "to protect and improve the natural environment including forests, lakes, rivers and wild life and to

*And*

have compassion for living creatures". This means that now it is fundamental duty of every citizen of India to protect river Ganga.

21-F. That it is also submitted that as per Article 48 (A) this is one of the directive principles of the State policy which makes obligation upon the State to maintain, protect and safeguard the environment which includes rivers also.

21-G. That during Kumbh Mela several crores of people used to assemble at the river bank of Ganga at Allahabad where there is a confluence of Ganga, Yamuna and mythical river Saraswati. This is the highest congregation known to the world. The Magh Mels is being organised at Allahabad every year and Ardh Kumbh Mela at 6 years and Mumbh Mela at 12 years.

21-H. That since last several years due to construction of various embankments and diversion of water of river Ganga during Magh Mela, there is always shortage of water, which causes great hardship to the pilgrims assembled at Allahabad, although this Hon'ble Court has passed several orders since last 2 years just to facilitate pilgrims for taking holy dip during various

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*Snanaparv* including *Makar Sankranti*, *Mouni Amavasya* and *Basant Panchami*. Now the situation has become very grim when the pollution level in river Ganga has been increased due to direct discharge of affluent of domestic sewerage by various local bodies of the cities situated at the bank of river Ganga as well as industrial affluent in river Ganga.

- 21-I. That it is worthwhile to mention here that Hon'ble Supreme Court has already taken cognizance of the matter earlier and passed judgment and order, which has been reported in '1988' Volume I Supreme Court Cases 471, M.C.Mehta (II) versus Union of India & others, in which Hon'ble Supreme Court has already directed the Pollution Control Board and the State Government and have also directed and pointed out the obligatory duties of various Mahapalikas and Hon'ble Supreme Court has also pointed out that under Nagar Mahapalika Adhinyam what is the duties of Mukhya Nagar Adhikari of various local bodies regarding disposal of sewerages and protection of environment. Hon'ble Supreme Court has also referred provisions of Section 3 & 4 of Water Act in which various States Pollution Control Boards

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and Central Pollution Control Board have been created and their functions. The petitioner most respectfully submits that the directions given in the aforesaid writ petition by the Hon'ble Supreme Court may be implemented by the State Government in letter as well as in spirit and if the aforesaid judgment should have been implemented within time, the river Ganga should not have been polluted to this extent.

21-J. That the petitioner most respectfully submits that this Hon'ble Court may also take cognizance of this matter that in every State a parallel line may be laid down in which all the affluent of industries and sewerages and domestic sewers may be connected and at one place same may be treated by Primary Treatment Plant and thereafter this may go to the Secondary Treatment Plant where the affluent may be treated and the treated water may be recycled for industrial as well as irrigation purposes and the same may not be discharged into river Ganga.

21-K. That no direct discharge of any sewer water as well as industrial affluent should be discharged into river Ganga.

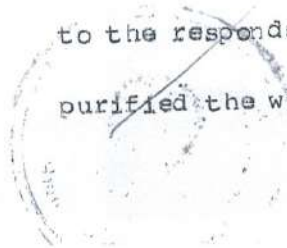
- 21-L. That a Ganga Fund may also be created by imposing Ganga Cess on all industries and local bodies depending upon quantity of their discharge and that fund may be used for installation of treatment plants and construction of barrages etc.
- 21-M. That no diversion of Ganga water should be permitted from Uttaranchal upto U.P. from the river Ganga. The canals may be permitted to lift only the required quantity of water and not more; which is already calculated with the Irrigation Department. It is further submitted that lifting of water should be in proportion to the availability of water in river Ganga and the quality, quantity and flow of water of river Ganga should not be reduced fro its optimum strength.
- 21-N. That Union of India may be directed to declare the river Ganga as a Natural National Heritage and for the protection of this a Ganga Authority may be created which should be vested with all powers to maintain quality and quantity of water of river Ganga and it should have control over river Ganga from Gangotri to the Bay of Bengal which may be controlled by an Apex Executive Body which should

-13-

22. That the aforesaid Writ petition is being preferred on the following :-

: G R O U N D S :

- I. Because, it is also evident that ultimately the Collector and Commissioner of Allahabad gave a Statement in the News Paper warned the people not to drink water of Ganga, meaning that the Administration also admitted that the water of Ganga is polluted.
- II. Because, it is evident from the News Paper that the water of Ganga became redish and the petitioner Har-chetan Bramhchari and Shankaracharya Basdevanand and others are declared to by-cott to take the bath in Ganga and they will leave the Area of Mela.
- III. Because, it is also evident by the News Paper that the religious people have also agitation in minds by polluted Ganga, only due to the Administration and the situation is going to be very acquird.
- IV. Because, according to Section 17 of the Water and "Prevention and Control of Pollution" Act, 1974 provided the function of the State Board.
- V. Because in the interest of Public large, it is very necessary to give the direction by this Hon'ble Court to the respondents to take the appropriate action to purified the water of 'Ganga'.



be headed by a retired Hon'ble Justice consisting 7 members i.e. 1 Environmentalist, Advocate General of U.P., Chief Secretary of State, 2 lawyers, 1 Academician having knowledge in the field of River Engineering and 1 citizen, all these persons may be nominated by the State Government in consultation with the Chief Justice of this Hon'ble Court.

21-O. That the petitioner most respectfully submits that suggestions in this respect for the prevention of pollution of river Ganga have already been submitted which is on record and that may be taken into consideration.

21-P. That the State Government should also be directed to frame rules regarding Magh Mela and Kumbh Mela which should be followed every year and that may be a guiding principle for the State Government and the authorities.

21-Q. That the tanneries situated at Kanpur may also be shifted to some other place of the State in a phased manner so that maximum pollution of river Ganga may be prevented.

Amended as per the  
order of Hon'ble Court  
dated 29/02/08  
P. K. Upadhyay  
Advocate  
for MR. A. K. Gupta Advocate

### GROUNDS

~~VI~~ (A) Because bacteria which is known as bacterio phages is unique in the sense that it insert its gene in almost all the types of bacteria and got bring about lyses and completes its reproductive cycle in that bacterial cell and in this way no harmful bacteria can multiply or exist in the water of Ganga. The existence of bacterio phages in Ganga certifies that Ganga is an ancient river and this bacterio phages are in fact an evolved form of viruses and the viruses are being regarded as an communicating link between living and non-living things present on this earth, which means that Ganga has been site of evolution of living organism, since time immemorial. In this way using of water of Ganga as potable water by the human being can cure several diseases and in fact this is a great heritage for the entire mankind on this earth and the river Ganga, that is why, has been regarded in our *Purans* as **Dev Nadi** and *Mokshdayni*.

~~VII~~ (B) Because it is fundamental duties laid down by Constitution under Part IV (a) Article 51 (a) (g) "to protect and improve the natural environment including forests, lakes, rivers and wild life and to

have compassion for living creatures". This means that now it is fundamental duty of every citizen of India to protect river Ganga.

~~VIII~~ (C) Because as per Article 48 (A) this is one of the directive principles of the State policy which makes obligation upon the State to maintain, protect and safeguard the environment which includes rivers also.

~~VIII~~ (D) Because Hon'ble Supreme Court has already taken cognizance of the matter earlier and passed judgment and order, which has been reported in '1988' Volume I Supreme Court Cases 471, M.C.Mehta (II) versus Union of India & others, in which Hon'ble Supreme Court has already directed the Pollution Control Board and the State Government and have also directed and pointed out the obligatory duties of various Mahapalikas and Hon'ble Supreme Court has also pointed out that under Nagar Mahapalika Adhinyam what is the duties of Mukhya Nagar Adhikari of various local bodies regarding disposal of sewerages and protection of environment. Hon'ble Supreme Court has also referred provisions of Section 3 & 4 of Water

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Act in which various States Pollution Control Boards and Central Pollution Control Board have been created and their functions.

~~IV~~ (E) Because Union of India may be directed to declare the river Ganga as a Natural National Heritage and for the protection of this a Ganga Authority may be created which should be vested with all powers to maintain quality and quantity of water of river Ganga and it should have control over river Ganga from Gangotri to the Bay of Bengal which may be controlled by an Apex Executive Body which should be headed by a retired Hon'ble Justice consisting 7 members i.e. 1 Environmentalist, Advocate General of U.P., Chief Secretary of State, 2 lawyers, 1 Academician having knowledge in the field of River Engineering and 1 citizen, all these persons may be nominated by the State Government in consultation with the Chief Justice of this Hon'ble Court.

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-14-

- VI. Because, the Respondent No.5 has totally failed to perform his duties provided under Sections 17, 19, 20, 21, 22, 23, 24, 25 and 26 of the Water Prevention and Control of Pollution Act, 1974.
- VII. Because, by the act of respondents, fundamental rights provided under the Constitution of India is also suffered and it is against the spirit of the Constitution.
- VIII. Because, inspite of the several efforts by the petitioner and others, the respondents are not inclined to take any proper and suitable steps for rectification of polluted water of the 'Ganga' and as such the petitioner has no other alternative, except to file the present writ petition before this Hon'ble Court.

P R A Y E R :

It is, therefore, Most Respectfully prayed that this Hon'ble Court may graciously be pleased to :-

- (i) issue a writ, order or direction in the nature of MANDAMUS directing to the Respondents to take immediate steps for restraining the Pollution of

water in <sup>river</sup> ~~the~~ 'Ganga', and to ensure to release the water from 'Narayan Bazar' regularly. <sup>throughout</sup> the year. 2

Amended as per order  
of Hon'ble High Court  
dated 29/02/08  
for +  
(P. K. Upadhyay)  
Advocate  
for MR. A. K. Gupta  
Advocate

PRAYER

- 2.1A issue a writ, order or direction in the nature of **MANDAMUS** commanding the respondents to create a Ganga Authority as contemplated in Paragraph No. 3-N of this affidavit and its Executive Body which should control the Authority.
- 7.B issue a writ, order or direction in the nature of **MANDAMUS** commanding the respondents to create and establish Ganga Fund in the State.
- 4.C issue a writ, order or direction in the nature of **MANDAMUS** commanding the State Government to implement the judgment of Hon'ble Supreme Court, reported in '1988' Volume I Supreme Court Cases 471, M.C.Mehta (II) versus Union of India & others,
- 1.D issue a writ, order or direction in the nature of **MANDAMUS** commanding the Union of India to declare river Ganga as National Natural Heritage and to take effective steps to preserve its natural characteristics.
- 1.E issue a writ, order or direction in the nature of **MANDAMUS** commanding the respondents to take all necessary and effective steps so that river Ganga may not be polluted.

-15-

- 2(ii) issue a writ, order or direction in the nature of MANDAMUS directing to Respondent No.5 to take the permanent steps and to perform his function according to the Provision, provided in Water (Prevention and Control of Pollution) Act, 1974. *Regarding the Cleanliness of River 'Ganga' &*
- (iii) issue any other writ, order or direction, which this Hon'ble Court may deem fit and proper under the facts and circumstances of the case.
- (iv) Award the costs of the Petition in favour of the petitioner.

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Dated: 18 January, 2006.

*N. C. Srivastava* 18/1/2006  
( V. C. SRIVASTAVA ), Advocate,

Counsel for the Petitioner,

*Sunita Sharma*

( SUNITA SHARMA ), Advocate,  
Counsel for the Petitioner,  
R/o- 198, Beniganj, Allahabad.



*(Signature)*

Item Nos. 09 to 21

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 515/2023  
(IA No 557/2024, IA No 556/2024,  
IA No 458/2024, IA No 372/2024)

Ganga Pollution

Applicant

Versus

State of UP &amp; Ors.

Respondent(s)

WITH

Original Application No. 516/2023

M/s Sundrop Colonigers Pvt. Ltd.

Applicant

Versus

State of U.P. &amp; Ors.

Respondent(s)

WITH

Original Application No. 517 /2023

Gokul Chandra Sharma &amp;Ors.

Applicant(s)

Versus

State of U.P. &amp; Ors.

Respondent(s)

WITH

Original Application No. 518 /2023  
(I.A. No. 06/2024)Sri Math (Jagatguru Ramanand  
Acharya Peeth) & Anr.

Applicant(s)

Versus

State of UP &amp; Anr.

Respondent(s)

WITH

Original Application No. 519 /2023

Smt. Meena Mishra

Applicant

Versus

State of U.P.

Respondent

WITH

Original Application No. 520 /2023

Smt. Vimla Devi Applicant

Versus

State of U.P. Respondent

WITH

Original Application No. 521 /2023

Sarvamangla Adhyatma Yog Vidya Peeth Applicant

Versus

Union of India & Ors. Respondent(s)

WITH

Original Application No. 522 /2023

Shri Shri Guruji Tapasthali Applicant

Versus

State of U.P. & Ors. Respondent(s)

WITH

Original Application No. 523 /2023

Vinod Kumar Pandey Applicant

Versus

State of U.P. & Ors. Respondent(s)

WITH

Original Application No. 524 /2023

Ram Rekha Jaiswal Applicant

Versus

State of U.P. & Ors. Respondent(s)

WITH

Original Application No. 525 /2023

Pt. Ram Chandra Sharma Applicant

Versus

State of U.P. & Ors. Respondent(s)

WITH

Original Application No. 526 /2023  
(IA No. 288/2024)

Ganga Sewa Abhiyan & Ors. Applicant(s)

Versus

Union of India &amp; Ors.

Respondent(s)

WITH

Original Application No. 527 /2023  
(IA No. 296/2024 & IA No. 297/2024)

Kautilya Society &amp; Anr.

Applicant(s)

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 12.11.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Amit Upadhyay, Mr. Akash Singh, Mr. Rishikesh Kumar & Mr. Vaibhav Shukla, Advs. for Applicant in OA 515/2023  
Mr. Hari Shankar Jain, Mr. Mani Munjal & Mr. Parth Yadav, Advs. for Applicant in OA 527/2023 (Through VC)

Respondents: Mr. Arvind Nayar, Senior Advocate (Through VC) with Mr. Sumeer Sodhi, Mr. Chaitanya Sharma & Mr. Siddharth Joshi, Advs. for R - 26 in OA 515/2023  
Mr. Bhanwar Pal Singh Jadon, Adv. for the State of UP  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)  
Mr. Vibhav Misha, Adv. for Prayagraj Development Authority (Through VC)  
Mr. Vikrant Pachnanda, Adv. for MoEF & CC (Through VC)  
Mr. Gigi. C. George & Mr. Ishwer Singh, Advs. for NMCG & Harish Chandra Institute  
Mr. Amit Tiwari & Mr. Chetanya Puri, Advs. for Varanasi Development Authority in OA 527/2023  
Mr. Atif Suhrawardy, Adv. for CPCB in OA 515 & 526/2023 (Through VC)  
Mr. Adarsh Kumar Tiwari, Advs. for R - 25 (Through VC)  
Mr. Ajay Kumar Singh, Mr. Rohit A. Sthalekar, Mr. Ashish Choudhury & Mr. Abhishek Arora, Advs. for R - 6 to 8 in OA 527/2023  
Mr. Akbar Siddique, Mr. Parv. K. Garg, Mr. Mohd. Osama & Mr. Mohammad Farman Ashraf, Advs in I.A No. 296-297/2024

### ORDER

1. In these petitions, the pivotal issue is about defining the flood plain zone of River Ganga and its tributaries in the State of UP and the action taken by the authorities for protecting the flood plain zone.

2. On 11.07.2024, a statement was made on behalf of the State of UP that a fresh report will be filed indicating the steps taken by the State to

demarcate the flood plain of River Ganga in the State of UP following the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 as amended by the subsequent Notification dated 10.01.2024.

3. The Principal Secretary, Irrigation Department, State of UP present on that day had made a submission that the authorities would approach the Survey of India to obtain the map of the relevant stretch with 1-meter contour interval and explore the possibility of demarcation of flood plain on that basis.

4. The progress report dated 09.11.2024 has been filed by the Principal Secretary, Irrigation Department, State of UP in compliance with the order dated 19.09.2024. The report discloses that the State had entered into an agreement with the National Institute of Hydrology (NIH) and Superintending Engineer, Flood Management Information Centre System on 22.12.2023 for the demarcation of flood plain zone as per the 2016 Order. In the report, it is further revealed that the NIH had completed the task and sent the draft of the final report to the concerned authorities on 16.10.2024 and that in the review meeting, as many as 12 issues, as mentioned in paragraph 7 of the latest report were taken note of and the 13<sup>th</sup> issue mentioned therein relates to the outer boundary of 100 years delineation without the embankment, as in the draft report, the delineation was done with the embankment. In the said background, the plea taken by the Irrigation Department of State of UP in the present report is as follows:

*“xxx .....xxx.....xxx*  
 10. It is submitted that, in response to the above letter, NIH sent an Email to the Superintending Engineer on 04.11.2024 stating that NIH has submitted the draft report on 16 October 2024 having delineated flood plain corresponding to 100 year return period flood based on the Survey of India DEM. Both shape file & KML files along with coordinates in tabular form (Excel file) are

*also submitted for review by the Irrigation Department, UP. In response (dated 21 October 2024) has provided comments to NIH on the draft report, During online meetings and telephonic discussions with the officers of Irrigation Dept, it was requested to include another scenario of floodplain delineation without consideration of embankments.*

*The modelling exercises for this additional scenario is being carried out. Since this requires necessary modification of SOI DEM (removal of embankment) and subsequently HEC-RAS simulation and GIS processing of results, this will take some time. It is expected that the modified draft report addressing all observations of the Irrigation Department (dated 21 October 2024) will be submitted by 29 November 2024, It is also requested to provide the results (shape files) and report of Phase-I for comparison as mentioned at observation no7.*

*True copy of mail dated 04.11.2024 is attached herein as **ANNEXURE R4.***

5. As per the above stand, the modified draft report addressing the issues found in the review meeting will be submitted by the NIH by 29.11.2024.

6. Learned Counsel for the State of UP has informed that simultaneously the exercise of ground truthing verification is in progress and after receipt of the final report, the said exercise will be completed by 15.12.2024. He has submitted that the delineation work of the stretch of 700 km of River Ganga in State of UP in Phase-II will be completed by 31<sup>st</sup> of December, 2024 and, thereafter, within four weeks the final notification will be issued.

7. Hence, the State of UP is directed to file further progress report by way of an affidavit atleast one week before the next date of hearing.

8. **IA No. 372/2024** has been filed by Respondent No. 26 seeking a direction permitting it to continue the construction of the project. The reply to the said IA has been filed by the CSIR-NEERI, CPCB, the Prayagraj Development Authority and NMCG. Learned Counsel for the UPPCB submits that he will file the reply to the IA within two weeks

positively. It will be open to all other respondents to file reply to the IA within the same period and the Applicant may file the rejoinder, if require, within two weeks thereafter.

9. **IA No. 556/2024 and IA No. 557/2024** have been filed by Harish-Chandra Research Institute, the application for impleadment as respondent and application seeking direction respectively. Issue notice on the IA. Counsel for the Applicant in the IAs is directed to serve copies of the IAs to all the concerned respondents, who will have an opportunity to file the reply to the IAs within four weeks and Rejoinder thereto can be filed within two weeks thereafter.

10. **IA No. 458/2024** has been filed by the original applicant in the OA to bring on record illegal constructions in the prohibited zone of river Ganga at Prayagraj. Issue notice on the IA. Counsel for the Applicant in the IA is directed to serve a copy of the IA to all the concerned respondents, who will have an opportunity to file response to the IA within four weeks. Rejoinder, if any, can be filed within two weeks thereafter.

11. **IA No. 296/2024 and IA No. 297/2024** have been filed by certain applicants seeking impleadment and also seeking modification of the order dated 27.07.2012. Counsel for the applicant is permitted to complete the service and file affidavit of service. Respondents are granted four weeks' time to file reply to the IAs and rejoinder thereto can be filed within two weeks.

12. List on 11.02.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

November 12, 2024  
Original Application No. 515/2023  
(IA No 557/2024, IA No 556/2024,  
IA No 458/2024, IA No 372/2024)  
and connected matters  
dv..

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
1.	Mangalam Milk India Pvt.Ltd., Beruaikala, Phoolpur, Allahabad	Sugar	16-04-2024	Operational	Y	Y	No information	Y	Non-Operational, Physico-chemical + Biological	Non-complying since ETP non-operational
2.	Shyam Dairy Products, Allahabad.	Food & Beverages	15-04-2024	Operational	Y	Y	Not provided	Y	Non-Operational, Physico-chemical + Biological	Non-complying since ETP non-operational
3.	Indogulf Fertilizer Ltd, Jagdishpur Amethi (Grasim Industries Ltd.)	Food & Beverages	20-03-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical	Complying
4.	Kishan Sahkari Sugar Mills Sathiyaon Azamgarh	Food & Beverages	30-04-2024	Non-Operational	Y	Y	No Information provided	Y	Physico-chemical +Biological +Tertiary	Reinspection
5.	Kishan Sahkari Sugar Mills Sathiyaon (Distillery) Sathiyaon Azamgarh	Textile	30-04-2024	Non-Operational	Y	Y	Y	No Information provided	Evaporation followed by Biocomposting	Reinspection
6.	The Kisan Sahkari Chini Mills, Vill.	Food & Beverages	10-04-2024	Non-operational	Y	Y	Y	Applied	Operational, Physico-chemical +	Non-complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
	Shekhupur, Distt. Badaun.								Biological + Tertiary	w.r.t TSS & BOD
7.	Yadu Sugar Mills Ltd. Vill. Vill. Sujanpur, Bisouli, Distt. Badaun	Slaughter House	08-04-2024	Non-Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
8.	Parle Biscuits Pvt Ltd, (Sugar Div) Village & Post Parsendi Distt. Bahraich	Tannery	14-02-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical+ Biological + tertiary	Complying
9.	Shravasti Kisan Sahkari Chini Mill Ltd Nanpara, Bahraich	Tannery	24-04-2024	Non-Operational	N	N	Not provided	Y	Operational, Physico-chemical + Biological + Tertiary	Non-complying w.r.t O& G and BOD
10.	Shravasti Kisan Sahakari Chini Mill Ltd, Nanpara, Bahraich	Tannery	24-04-2024	Non-Operational since 2021 due to U.P Excise department order	NA	NA	NA	NA	NA	Non-Operational
11.	Chilwaria Sugar Mills Ltd Chilwaria, Bahraich	Tannery	21-02-2024	Operational	Y	Y	Applied	Y	Operational, Physico-chemical + Biological + Tertiary	Non-complying since unit discharging untreated

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										effluent into drain
12.	Chilwariya Sugar (Disdiv) Chilwariya, Baharaich(Formerly Name Simbhaoli Sugars Ltd Distillery Division Unit)	Tannery	14-02-2024	Operational	Y	Y	N	Y	Operational, MEE followed by Biocomposting	Non-complying since unit bypassing ZLD system
13.	Indian Potas Ltd (U.P. State Sugar Corporation Ltd.), Jarwal Road Bahraich	Tannery	22-02-2024	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological + tertiary	Complying
14.	Parle Biscuits Pvt Ltd (Distillery Unit), Kathwal Kala, Bahraich	Tannery	29-05-2024	Operational	Y	Y	Y	Y	Evaporation followed by Incineration	Complying
15.	Balrampur Chini Mills Ltd (Chemical Divison) Balrampur	Tannery	30-12-2023	Operational	Y	Y	Y	Applied	Evaporation followed by Incineration	Complying
16.	Tulsipur Sugar Co. Ltd Balrampur	Tannery	21-02-2024	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological + tertiary	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
17.	Balrampur Chini Mills Ltd., Balrampur	Sugar	30.12.2023	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological + tertiary	Complying
18.	Haidergarh Chini Mill Ltd Vill-Pokhra, Haidergarh Barabanki	Tannery	24-04-2024	Non-Operational (Process) Operational (ETP)	Y	Y	Y	Y	Physico-chemical +Biological +Tertiary	Complying
19.	Nagar Nigam Slaughter Houe, Mohanpur Thiriya, Bareilly	Tannery	19-04-2024	Non-Operational (Process due to weekly off) Operational (ETP)	Y	Y	Y	Y	Physico-chemical +Biological +Tertiary	Complying
20.	Kesar Enterprises Suagr Division Baheri, Bareilly	Tannery	30-04-2024	Non-Operational due to end of crushing season	Y	Y	Y	Y	Non-Operational, Physico-chemical + Biological + Tertiary	Reinspection
21.	Iffco Ltd., Aonla Bareilly	Tannery	18-04-2024	Operational	Y	Y	Y	Y	Operational, Chemical	Non-complying w.r.t. pH & Nitrate (H.M.

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										results awaited)
22.	Kisan Sehkari Chini Mills, Semikhera Bareilly Ltd. Faridpur, Bareilly	Tannery	01-05-2024	Non-Operational due to end of crushing season	Y	Y	Y	Applied	Operational, Physico-chemical + Biological + Tertiary	Non-complying due to bypass of spray pond effluent
23.	Oswal Overseas Ltd. Suagr Division Nawabganj, Bareilly	Tannery	21-05-2024	Non-Operational due to off season	Y	Y	N	Y	Non-operational	Reinspection
24.	Bajaj Hindustan Ltd. (Distillery Div.) Athadama Rudhauri Basti	Tannery	18-04-2024	Operational	Y	Y	Y	Y	Evaporation followed by Incineration	Complying
25.	Up State Sugar Corpn Ltd Munderwa, Basti	Tannery	18-04-2024	Non-operational since 1998	NA	NA	NA	NA	NA	Non-operational
26.	I.S. Dyeing Division (Is), Ram Raypur, Bhadohi	Tannery	03.09.2024	Operational	Y	Y	Y	Applied	Physico-chemical	Reinspection since compliance not verified
27.	Pee Sons, Mariyad Patti, Bhadohi	Tannery	02.09.2024	Operational	Y	Y	Y	Y	Physico-chemical	Non-complying w.r.t O&G

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
28.	Indian Potash Ltd, (Dairy Division), Ind. Area, Sikandrabad, Distt. Bulandshahr	Tannery	06-03-2024	Operational	Y	Y	Y	Y	Operational, Physico- chemical + Biological	Non- complying w.r.t BOD (141)
29.	Maha Laxmi Yarn Pvt. Ltd., B- 4/2,I/A, Ramnagar Chandauli	Tannery	25-04-2024	Operational	Y	Y	Y	Y	Physico- chemical +Biological +Tertiary	Complying
30.	Ganga Pulp & Paper (P)Ltd,A-6, Industrial Area, Ramnagar, Chandauli	Tannery	24-04-2024	Non- Operational due to low demand of product	Y	Y	Y	Y	Operational, Physico- chemical +Biological + Tertiary	Reinspectio n
31.	Newel Calcutta(P)Ltd,D- 16, Industrial Area, Ramnagar,Chandau li	Tannery	01-03-2024	Operational	Y	Y	Y	Y	Operational , Physico- chemical+ Biological	Complying
32.	Dugdh Utpadak Sahkari Sangh Limited, Industrial Area, Ramnagar, Chandauli.	Tannery	29-02-2024	Operational	Y	Y	No	Y	Operational , Physico- chemical+ Biological	Non- complying w.r.t BOD(472), COD (804), TSS (230 ) & O&G (22.5) and non- availability

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										of HW consent.
33.	Anik Industries Ltd. (Nutricia India Pvt. Ltd.), Dairy Complex, Kasganj Road, Etah.	Tannery	31-07-2024	Non-operational (Dismantled )	NA	NA	NA	NA	NA	Non-operational
34.	Mother Dairy Fruit & Vegetable Pvt. Ltd. Unit-Etawah, 9 Km, Road, Etawah	Tannery	15-04-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
35.	Km Sugar Mills, Motinagar, Faizabad	Tannery	01-05-2024	Non-Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
36.	Balrampur Chini Mills Ltd, Unit-Rozagaon Sugar Mill, Rozagaon, Faizabad	Tannery	30-04-2024	Non-Operational due to end of crushing season	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
37.	Kisan Sahkari Chinni Mills Ltd. (Sugar Unit), Kayamganj, Farrukhabad, U.P.	Tannery	29-02-2024	Operational	Y	Y	Applied	Applied	Physico-chemical+ Biological + tertiary	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
38.	Raj Rajeshwari Techno Fab, Gudhrauli, Aung, Fatehpur	Tannery	31-07-2024	Operational	Y	Y	Y	Applied	Physico-chemical+ Biological + tertiary	Non-complying since production more than production capacity
39.	Mother Dairy Fruit & Vegetable PVT. LTD., 18 K.M. Stone, Pilkhua, Ghaziabad Named As Pilkhuwa Dairy	Tannery	29-02-2024	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological	Non-complying w.r.t BOD(44)
40.	Al Naseer Export Pvt.Ltd., 2761, Bhoor Gari, Dasna, Ghaziabad.	Textile	26-07-2023	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological + Tertiary	Complying
41.	Magnum Ventures Ltd, 18/41,Site-4 Sahibabad	Textile	28-06-2023	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological	Complying
42.	Mankapur Chini Mills Ltd, , Gonda	Tannery	05-03-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
43.	Balrampur Chini Mills, Babhnan, Gonda	Tannery	15.04.2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
44.	DCM Shri Ram Ltd.(D.S.C.L.) Sugar, Roopapur, Hardoi	Textile	29-02-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Non-complying since STP non-complying w.r.t BOD, COD, TSS & FC.
45.	V.R.S. Foods Ltd, Plot No.- C-5 & C-6, Industrial Area, Sandila, Hardoi	Tannery	01-03-2024	Operational	Y	Y	Y	Y	Operational , Physico-chemical+ Biological + Tertiary	Complying
46.	Alfa Milk Food Pvt. Ltd. A-1 To 7 UPSIDC Industrial Area, Salempur-Hathras	Tannery	02-09-2024	Operational (not allowed CPCB team for inspection)	NA	NA	NA	NA	NA	Non-complying due to non-cooperation
47.	S.N. Milk Products Pvt. Ltd. Sasni, Hathras	Tannery	26.04.2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
48.	Taxfab Industries, A-16, Industrial Estate, District-Hathras.	Tannery	25.04.2024	Operational	Y	Y	Y	Applied	Operational, Physico-chemical + Tertiary	Non complying w.r.t Cpolour, BOD, COD & TDS
49.	Nrvs, (New Name Varuna Beverages (P) Ltd.) Sida, Satahariya, Jaunpur	Tannery	09-04-2024	Non-operational since July, 2023 due to low market demand	Y	Y	Not Provided	Not Provided	Non-Operational , Physico-chemical+ Biological	Non-operational
50.	Al Marzia Agro Food, Bhagwantpura, Jhansi	Tannery	10.04.2024	Non-Operational due to festival	Y	Y	NA	Y	Physico-chemical+ Biological+ Tertiary and Ultra filtration	Reinspection
51.	Baba Hide (Zoeb Leather Finisers) 87/1., Wajidpur , Jajmau	Tannery	27.05.2024	Operational against UPPCB roaster	Y	Y	Y	Y	PETP followed by CETP	Non-complying for violation of UPPCB order and discharge standards
52.	Finished Leather Job Work, 433/398,	Textile	03.04.2024	Operational	Y	Y	Y	Applied	Operational , Physico-chemical	Non complying w.r.t pH

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
	Makku Shaheed Ka Bhatta , Jajmau									(10.8) & TSS (1170).T. Cr results awaited
53.	Globe Ind. Corporation (Unit-2) Sanjay Nagar , Jajmau (New Globe Exim)	Tannery	24.04.2024	Operational (Gate not opened by unit representatives)	NA	NA	NA	NA	NA	Non-complying due to non-cooperation
54.	Firoj Tanners(I) , 379/1-D, Iqbal Street , Jajmau	Tannery	31.07.2024	Operational	Y	Y	Y	Y	PETP followed by CETP	Non-complying w.r.t. FDS
55.	Himalya Tanners , 150 Ft. Road , Jajmau	Tannery	09.04.2024	Operational	Y	Y	Y	Applied	PETP followed by CETP	Non-complying w.r.t. TSS
56.	Imperial Leather Finisers Pvt.Ltd. , Chabilepurwa , Jajmau	Textile	31.07.2024	Non-Operational due to UPPCB closure directions	Y	Y	Expired	NA	Information not provided	Non-Operational
57.	International Tanning Industries, Shitala Bazar, Jajmau, Kanpur, Up	Tannery	15-02-2024	Closed from last 05 Years	NA	NA	NA	NA	NA	Reinspection

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
					No information provided	No information provided	No information provided	No information provided		
58.	Jajmau Leathers Finfishers (Bihari Tennery) 16 B-1, Jajmau	Tannery	03-04-2024	Non-operational	No information provided	No information provided	No information provided	No information provided	No information provided	Reinspection
59.	Merit Leather Finisers , 414 , Sanjay Nagar , Jajmau	Tannery	21-03-2024	Operational	Y	Y	Y	Applied	Physico-chemical	Non-complying due to non-cooperation
60.	New Victoria Mill, Kanpur	Textile	21-03-2024	Permanently Closed	NA	NA	NA	NA	NA	To be deleted from GPI
61.	Nagauri Tanning Ind. Wajidpur , Jajmau	Chemical	18-04-2024	Non-operational due to roaster	Y	Y	Y	Applied	Non-operational , Physico-chemical	Reinspection
62.	Leberty Tanners, 173/157 Burhiaghat , Jajmau	Tannery	03-04-2024	Non-operational due to UPPCB closure directions	Applied	Applied	Applied	Not obtained	Operational , Physico-chemical	Non-operational
63.	New Modern India Tannery, 395 /366, Sheetla Bazar, Jajmau	Tannery	15-02-2024	Non-operational due to UPPCB roaster	Y	NA	Y	NA	PETP followed by CETP	Reinspection

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
64.	Globe Industry (Mustaq Ahmad Ki Tannery, Makku Saeed Ka Bhatta), 88 B Wajidpur, , Jajmau	Textile	23.04.2024	Non-operational due to UPPCB roaster	Y	Y	Expired	Applied	Non-Operational , Physico-chemical	Reinspection
65.	Nisar Sons(Lari Tannery) , 166 , Gajjupurwa , Jajmau	Tannery	21.05.2024	Operational	Y	Y	Y	Not obtained	Physico-chemical	Non-complying w.r.t pH, FDS & T. Cr
66.	Pacific Leather Finisers , 197/189 , Ramrai Sarai , Jajmau	Textile	26-02-2024	Non-operational due to festival	Y	Y	Y	Y	PETP followed by CETP	Reinspection
67.	Prince Leather, 331/306 A, Bhalla Estate Jajmau	Tannery	25.04.2024	Operational	Y	Y	Y	Applied	PETP followed by CETP	Complying
68.	Sara International (Rahim Tanners) 12 B 02a, 150 Ft Road , Jajmau	Textile	30.04.2024	Operational	Y	Y	Y	Applied	Operational , PETP followed by CETP	Non-complying w.r.t. pH
69.	Nusrat Tannery Pvt.Ltd. , 22/19 , Gajjpurwa , Jajmau	Tannery	15-02-2024	Non-operational since closed by NGT order dated 11.09.2018	NA	NA	NA	NA	NA	Non-operational

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
70.	Raja Tannery , 81 C, Wajidpur , Jajmau	Tannery	30.04.2024	Non-Operational due to roaster	Y	Y	Y	Applied	Non-operational , Physico-chemical	Reinspection
71.	Paradise Leather Finfishers , 16 B(2), Chabeelepurwa Jajmau	Tannery	25.07.2024	Non-Operational in compliance of UPPCB roaster	Y	Y	Y	Applied	PETP followed by CETP	Reinspection
72.	R.A.Trade & Ind. , 187/180 A , Laltupurwa , Jajmau	Pulp & Paper	28-02-2024	Non-Operational	Y	Y	Y	Applied	PETP followed by CETP	Non-operational
73.	Nisha Enterprises (Saud Tanners) 12/9 Gajju Purwa Jajmau	Textile	08-07-2024	Non-Operational in compliance of UPPCB roaster	Y	Y	Y	Not obtained	PETP followed by CETP	Reinspection
74.	Soaib Leather, 332/308 A, Bhalla Estate Jajmau	Tannery	25-07-2024	Operational	Y	Y	Y	No	PETP followed by CETP	Non-complying w.r.t FDS
75.	Suleman Tanning Ind. , 90/76 B(K) Idgah Road , Jajmau	Food & Beverages	01-02-2024	Operational	Y	Y	Y	Applied	PETP followed by CETP	Non-complying wr.t. pH (9.44), TSS (1927) &

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										FDS (18695)
76.	Khalid Tanners (Sajid Tanners ) 86 A , Wajidpur , Jajmau	Sugar	21-03-2024	Non-operational due to UPPCB roaster	Y	Y	Y	Y	Non-Operational , Physico-chemical	Reinspection
77.	Triveni Tanners , 325/302 , Jajmau Road , Jajmau	Sugar	25-07-2024	Non-Operational since borewell not working	Y	Y	Y	Applied	Physico-chemical	Reinspection
78.	SOFIA INTERNATIONAL , 87 A WAJIDPUR Jajmau	Sugar	18-07-2024	Non-Operational due to UPPCB closure direction dated 18.03.2021	Y	Y	Expired	No information provided	No information provided	Non-operational
79.	Sunshine Tanning Ind. , 482-83 , Wajidpur , Jajmau	Sugar	03.04.2024	Operational	Y	Y	Y	No information provided	Operational, Physico-chemical	Complying
80.	YUSUF ENTERPRISES, 174 , WAJIDPUR , Jajmau KANPUR	Sugar	25.04.2024	Non-Operational	Y	Y	Expired	Applied	PETP followed by CETP	Non-complying since unit suspected

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										operational against UPPCB directions
81.	Z.A. Leather , 42/41 , Gajjpurwa , Jajmau	Sugar	31-07-2024	Operational	Y	Y	Applied	Applied	Physico-chemical	Non-complying w.r.t pH, FDS & T. Cr.
82.	Prakash Textile, Panki Site-2, Kanpur	Others	10-04-2024	Operational	Y	Y	Y	Exempted	Physico-chemical followed by Tertiary	Non-complying w.r.t. BOD & TDS
83.	Amber Textiles, D 16, Site 2, Panki, Kanpur	Food & Beverages	31-01-2024	Operational	Y	Y	Applied	Applied	Operational , Physico-chemical	Complying
84.	Rana Tannery , 102 , Wajidpur , Jajmau	Others	28-02-2024	Non-operational due to UPPCB roaster	Y	Y	Y	Applied	PETP followed by CETP	Reinspection
85.	Raza Leather Finisers , 192/184 , Ramrai Sarai , Jajmau	Textile	16-05-2024	Operational	Y	Y	Y	Applied	PETP followed by CETP	Complying
86.	Jet Knitwears Pvt.Ltd., 57a, Dada Nagar, Kanpur	Sugar	21-03-2024	Operational	Y	Y	Y	No information	Operational, Physico-chemical + Filtration	Non-complying w.r.t BOD

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
								provided		
87.	Supreme Tanning Ind. , 104/90 ,A-7 , 150 Ft. Road , Jajmau	Distillery	01-02-2024	Operational	Y	Y	Y	Applied	PETP followed by CETP	Non-complying due to suspected dilution
88.	Wasif Tannery , 150 Ft. Road , Jajmau	Sugar	10-09-2024	Non-operational in compliance of UPPCB roaster	Y	Y	Y	Applied	Physico-chemical	Reinspection
89.	Zaz Tannery , 150 Ft. Road , Jajmau , Kanpur	Distillery	25-07-2024	Non-Operational due to no work order	Y	Y	No information provided	No information provided	Physico-chemical	Reinspection
90.	Sarfraj Tanners, 382 /353, Bagalighat, Jajmau	Sugar	21-05-2024	Operational	Y	Y	Y	Not obtained	Physico-chemical	Non-complying w.r.t pH & FDS.
91.	Navratan Tannery , 532, 33 , 150 Ft. Road , Jajmau	Distillery	31-07-2024	Operational	Y	Y	Y	Applied	Physico-chemical	Complying
92.	S.R.Tannery ,129 A, Block C, Gajjupurwa , Jajmau	Sugar	18.07.2024	Non-operational (Dismantled )	NA	NA	NA	NA	NA	To be deleted from GPI

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
93.	Iqbal Tanners , 16-C-1-A, 150 Ft. Road , Jajmau	Distillery	25.04.2024	Non-Operational due to non-availability of job work	Y	Y	Y	Applied	PETP followed by CETP	Reinspection
94.	Avon Dyeing, 41-A, Industrial Area, Dada Nagar, Kanpur, U.P	Others	04-04-2024	Non-operational due to finacila crisis and non-availability of job work	Y	Y	Y	Applied	Non-Operational , Physico-chemical followed by tertiary	Reinspection
95.	Chaudhari Leather Finisers , Opp. Sultan	Others	03-04-2024	Non-operational in compliance of NGT order	NA	NA	NA	NA	Defunct	Non-operational
96.	Sanni Leather, 330 /306, Bhalla Estate Jajmau	Sugar	24-04-2024	Non-Operational as per NGT order	NA	NA	NA	NA	NA	Non-Operational
97.	Moin Tanners, 382/353, Bangali Ghat Jajmau	Tannery	03-04-2024	Non-operational since long time	No information provided	No information provided	No information provided	No information provided	No information provided	Non-operational

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
98.	Devine Synthetic, B-9, 10, Panki Site-4, Kanpur	Tannery	18-04-2024	Operational	Y	Y	Y	Not available	Physico-chemical followed by Tertiary	Non-complying w.r.t colour & suspected dilution
99.	Standard Tannery(Khalwa Tannery)190/173 , Dargh Sarif Road , Jajmau	Tannery	16-05-2024	Non-operational since 5 years (Machinery damaged)	NA	NA	NA	NA	NA	Non-Operational
100.	Zinat Tanners , 183 A , Ramrai Sarai , Jajmau	Tannery	21-03-2024	Operational	Y	Not Provided	Not Provided	Applied in 2017	Operational, Physico-chemical	Non-complying due to dilution & no valid HW authorization
101.	Commercial Tanners, 94/80 , Dargh Sarif Road , Jajmau	Tannery	26-02-2024	Non-Operational due to CPCB closure directions dated 20.06.2017	Applied	No	No	Applied	Non-Operational , PETP followed by CETP	Non-operational
102.	V.N.Sons(AVR Enterprises)23/24	tannery	26-02-2024	Operational (Dry)	Y	Y	No informa	No informa	Non-Operational ,	Reinspection

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
							tion provide d	tion provide d		
	D Panki Site 1 Kanpur								Physico-chemical followed by tertiary	
103.	Mla Industries (Former Name - Syntic Silica Prod.), D-7 B, D-8, & D-16, Site-1, Panki Industrial Area, Kanpur	Food & Beverages	19-02-2024	Operational	Applied	Applied	Not required	Applied	Operational , Physico-chemical + Biological	Non-complying w.r.t TDS
104.	Guljar Oversease , Hindustan Compoung , Jajmau	Tannery	21-03-2024	Non-Operational due to no job work	Y	Y	Expired	Applied	Non-operational , Physico-chemical	Reinspection
105.	Techno Hides (Formerly- K.C.Tain), 101/87 , Vajidpur Jajmau	Tannery	27-05-2024	Non-operational due to roaster	Y	Y	Y	Applied	Non-operational , Physico-chemical	Reinspection
106.	Anoo Shukla Ka Dyeing Plant,(Rita Knittwear) F-8, Upside, Rooma, Kanpur	Textile	25-04-2024	Non-Operational due to no job work	Y	Y	Y	Applied	Non-operational , Physico-chemical	Reinspection
107.	Diamond Tanners , Wajidpur , Jajmau	Tannery	23-04-2024	Non-operational due to UPPCB roaster	Y	Y	Y	Applied	Non-Operational , PETP followed by CETP	Reinspection

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
108.	Mahalaxmi Textile Ind., 155 B Dada Nagar, Kanpur	Textile	25-07-2024	Industry not exist on address	NA	NA	NA	NA	NA	To be deleted from GPI
109.	Ordnance Equipment Factory, Phool Bagh, Civil Line, Kanpur	Tannery	08-07-2024	Operational (Dry) since 2018	Y	Y	Y	Not Provided	Non-operational due to no effluent generation	Complying
110.	Agmotex Fabrics Ltd., Plot No-2297, Visayakpur, Rania, Kanpur Dehat	Textile	16-07-2024	Non-Operational	Not Provided	Not Provided	Not Provided	Not Provided	Not Provided	Non-complying since no CTOs provided
111.	Hides International Ltd. (Old Name-K.C.K. Exports Ltd.), 461, Fatehpur Roshnai, Rania, Kanpur Dehat	Tannery	08-07-2024	Does not exist	NA	NA	NA	NA	NA	To be deleted from GPI
112.	Jama Corporation P. Ltd., Unit-2 Jainpur, Kanpur Dehat	Tannery	31-01-2024	Operational	Y	Y	Y	Y	Yes, Operational , Physico-chemical + Biological	Complying
113.	Prachi Leathers P. Ltd., 202, Swarooppur, Akbarpur, Kanpur Dehat	Tannery	15-04-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Non-complying wr.t BOD, COD,TSS,

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
										TDS & Sulphide
114.	R.D.Papers Ltd., 587, Khalilpur, Jainpur, Kanpur Dehat	Pulp & Paper	15-04-2024	Permanently closed	NA	NA	NA	NA	NA	Permanently closed
115.	Shri Nathji Textiles, Rania, Kanpur Dehat	Textile	08-07-2024	Non-operational	NA	NA	NA	NA	NA	Reinspection
116.	Tirubala Exports (Leather Division), A-3/3, Upside Industrial Area, Jainpur, Kanpur Dehat	Tannery	31-01-2024	Operational	Y	Y	Y	Y	Yes, Operational , Physico- chemical + Biological	Complying
117.	Sterling Agro Industries Ltd. Kasganj.	Food & Beverages	18-07-2024	Operational	Y	Y	Y	Applied	Physico- chemical +Biological	Complying
118.	Triveni Engineering & Industries Ltd., Unit-Ramkola, District-Kushinagar	Sugar	24-01-2024	Operational	Applied	Applied	Applied	Y	Operational, Physico- chemical + Biological + Tertiary	Non- Complying w.r.t consent conditions & dilution
119.	Bajaj Hindustan Ltd, (Sugar) Khambharkhera, Kheri	Sugar	01-05-2024	Non- Operational due to off season	Y	Y	Y	Y	Physico- chemical +Biological + Tertiary	Non- complyinh since BOD- 165 mg/l in lagoon

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
120.	Bajaj Hindustan Ltd, (Sugar) Gola, Kheri	Sugar	30-04-2024	Non-Operational due to off season	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Reinspection
121.	Bajaj Hindustan Ltd, (Sugar) Palia, Kheri	Sugar	04-03-2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
122.	Govind Sugar Mill (Unit Sugar), Aira, Kheri	Sugar	16-05-2024	Non-Operational (Process) Operational (ETP)	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Complying
123.	Balrampur Chini Mill, (Unit Sugar) Gulariya, Lakhimpur Kheri	Sugar	03-03-2024	Non-Operational due to no cane supply	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Reinspection
124.	HAL Ltd, Faizabad Road, Lucknow	Others	22-04-2024	Operational	Y	Y	Not provided	Applied	Physico-chemical	Non-complying w.r.t CGWA NOC
125.	Lucknow Producer Co-Operative Milk Union Ltd., Japling Road, Lucknow	Food & Beverages	09.04.2024	Operational	Y	Y	Information not provided	Y	Operational, Physico-chemical + Biological + Tertiary	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
126.	Tata Motors Ltd., Ind Area Chinhat, Lucknow	Others	18.04.2024	Operational	Y	Y	Y	Applied	Operational, Physico-chemical +Biological + Tertiary	Complying
127.	Surekha Prints , Vill. Devi Pura, Mtr	Textile	22-02-2024	Operational	Y	N	Not Provide d	Applied	Non- Operational , Physico- chemical	Non- complying w.r.t BOD (388), COD( 1028), TDA (3460) & Sulphide (2.4)
128.	Kisan Sahkari Chini Mills Ltd.,Ghosi,District- Mau(U.P)	Sugar	10.04.2024	Non- Operational since 21.02.2024	Y	Y	N	Y	Operational , Physico- chemical+ Biological + tertiary	Reinspectio n
129.	Kisan Sahkari Chini Mills Ltd.,(Distillery Unit),Ghosi,Distric t-Mau(U.P)	Distillery	09.04.2024	Operational	Y	Y	N	Applied	Non-operational , MEE non- operational followed by biocomposting	Non- complying due violation of ZLD norms
130.	Dalmia Chini Mills Unit, Negohi, Shajhanpur	Sugar	03.04.2024	Operational	Y	Y	Y	Y	Operational , Physico- chemical+ Biological + tertiary	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
					Y (For bottling only)	Y ((For bottling only)	NA	NA		
131.	United Spirits Ltd. Unit, Roja Shajhanpur	Distillery	04-04-2024	Non-operational since November, 2022	Y (For bottling only)	Y ((For bottling only)	NA	NA	NA	Non-operational
132.	Dalmia Chini Mill(Sugar), Ramgarh, Sitapur	Sugar	10.04.2024	Operational	Y	Y	Y	Y	Operational, Physico-chemical + Biological + Tertiary	Complying
133.	Avadh Sugar Mill, (Distillery Unit) Hargaon, Sitapur	Distillery	29-04-2024	Non-Operational due to shut down since 12.04.2024	Y	Y	Y	Y	Evaporation followed by Incineration	Reinspection
134.	The Kisan Sahkari Chini Mills Ltd.Mahmudabad,S itapur	Sugar	30.04.2024	Non-Operational due to non-availability of raw material	Y	Y	Y	Applied	Operational, Physico-chemical +Biological + Tertiary	Non-complying w.r.t BOD in lagoon
135.	Dalmia Chini Mills, (Distt) Jawaharpur, Ramkoat, Sitapur	Distillery	15.04.2024	Operational	Y	Y	Y	Y	Operational, MEE followed by Incineration	Complying
136.	Hindalo Industries Ltd.,Renukoot, Sonbhadra	Others	23-07-2024	Operational	Y	Y	Y	NA	Physico-chemical	Complying

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
137.	Orient Micro Abrasive Ltd., Sonbhadra	Others	23-07-2024	Operational	Y	Y	Not obtained	Not available	No ETP since no trade effluent generated	Non-Complying w.r.t. HW authorization
138.	Kisan Sahkari Chini Mill Sultanpur	Sugar	22-05-2024	Non-Operational due to off season	Y	Y	Y	Not Provided	Information not provided	Reinspection
139.	Model Exim (Unit-I) (Old Name-Model Tanners (INDIA) Pvt Ltd), 7/1, 8/3, UPSIDC Indarea, Site-II, Unnao	Tannery	15-04-2024	Non-Operational due to no job work	Y	Y	Y	Y	Physico-chemical+ Tertiary	Reinspection
140.	Northern Exim (Northern Tannery), A-42, 43, Ltp Banther, Unnao	Tannery	15-04-2024	Operational	Y	Y	Y	Y	PETP followed by CETP	Non-Complying w.r.t T. Cr.
141.	R.B.Traders, G-16,17, Ind Area, Site-2, Unnao	Tannery	15-04-2024	Non-Operational due to UPPCB closure direction dated 24.08.2020	Y	Y	Y	-	Physico-chemical	Non-operational

S.No	Name & Address of Unit	Sector	Date of inspection	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
					Applied	Applied	Y	Y		
142.	Omega International G-11 To 14 Site-II, Unnao	Tannery	16.07.2024	Non-Operational	Applied	Applied	Y	Y	Physico-chemical+ Biological	Reinspection
143.	Saba Exports(Old Name-A.S,Leather/ Kidco Leather Finishers Pvt Ltd ) Plot No H-11, H-12 Site -2 Unnao	Tannery	15-04-2024	Operational	Y	Y	Y	Y	-	Non-complying w.r.t BOD & COD
144.	Omega International (Unit-3), G-7 To 10, Site-2, Industrial Area,	tannery	16.07.2024	Non-Operational	Y	Y	Y	Y	Physico-chemical + Biological	Reinspection
145.	Parle Agro Ltd., Karkhiyaon, Agropark, Varanasi	Food & Beverages	30.04.2024	Operational	Y	Y	Y	Y	Operational , Physico-chemical	Non-complying w.r.t. TDS

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
1.	Mangalam Milk India Pvt.Ltd., Beruaikala, Phoolpur, Allahabad	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	55.5	41.3	Non-complying since ETP non-operational
2.	Shyam Dairy Products, Allahabad.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying since ETP non-operational
3.	Indogulf fertilzer Ltd, Jagdishpur Amethi (Grasim Industries Ltd.)	795.96	7.78	24.3	80.7	10.7	-	-	<1.0	21.8	-	-	<1.5	-	-	<0.1	1.54	-	-	-	Complying
4.	Kishan sahkari sugar mills Sathiyaon Azamgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
5.	Kishan sahkari sugar mills Sathiyaon (Distillery) Sathiyaon Azamgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
6.	The Kisan Sahkari Chini mills, Vill. Shekhupur, Distt. Badaun.	58.7	7.34 & 7.13	114 & 234	40.2	320 & 384	803 & 1463	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying w.r.t TSS & BOD
7.	Yadu Sugar Mills Ltd. Vill. Vill. Sujampur, Bisouli, Distt. Badaun	408.11	7.22	13.3	71.6	24.2	1124	-	-	-	-	-	-	119	17.5	-	<5.0	-	3742	2391	Complying

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
8.	Parle Biscuits Pvt Ltd, (Sugar Div) Village & Post Parsendi Distt. Bahraich	19.93	7.01	16.7	72.3	8.7	1073	-	-	-	-	-	-	25.4	-	-	<5	-	1850	1272	Complying
9.	Shravasti Kisan Sahkari Chini Mill Ltd Nanpara , Bahraich	14.587	7.15	119	400	83	874	-	-	-	-	-	-	52.6	-	-	11.5	-	7015	2123	Non-complying w.r.t O & G and BOD
10.	Shravasti Kisan Sahakari Chini mill Ltd,Nanpara,Bahraich	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-Operational
11.	Chilwaria Sugar Mills Ltd Chilwaria, Bahraich	-	7.36	63.2	194	52.8	1152	-	-	-	-	-	-	82.1	-	-	6.76	-	132	113	Non-complying since unit discharging untreated effluent into drain
12.	Chilwariya sugar (Disdiv) chilwariya, Bahraich(Formerly Name Simbhaoli Sugars Ltd Distillery Division Unit)	-	6.85	126	194	--	384	-	-	-	-	-	-	-	-	-	-	10	136	105	Non-complying since unit bypassing ZLD system
13.	Indian potas Ltd (U.P. State sugar Corporation Ltd.), Jarval Road Bahraich	-	8.13	15.2	71.7	7.38	855	-	-	-	-	-	-	59.4	-	-	5.6	-	222	172	Complying

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
14.	Parle Biscuits Pvt Ltd (Distillery Unit), Kathwal Kala, Bahraich	-	4.91	2275	2747	3.2	28.1	-	-	-	-	-	-	-	-	-	-	-	7368, 8937	2984, 2688	Complying
15.	Balrampur Chini Mills Ltd (Chemical Division) Balrampur	-	-	212667, 211333	420368, 397676	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Complying
16.	Tulsipur Sugar Co. Ltd Balrampur	10.71	7.94	20.2	70	23.7	600	-	-	-	-	-	-	NA	-	-	<5.0	-	2569	1625	Complying
17.	Balrampur Chini Mills Ltd., Balrampur	-	6.88	418	779	40.6	1403	-	-	-	-	-	-	15.1	-	-	5.55	-	-	-	Complying
18.	Haidergarh chini Mill Ltd Vill-Pokhra, Haidergarh Barabanki	20.21	8.16	8.33	48.9	7.2	1089	-	-	-	-	-	-	-	-	-	<5.0	-	2734	2033	Complying
19.	Nagar Nigam Slaughter Houe, Mohanpur Thiriya, Bareilly	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Complying
20.	Kesar Enterprises Suagr Division Baheri, Bareilly	3.07	6.97	11.3	26.7	12.4	-	-	-	-	-	-	-	-	-	-	-	-	1233	600	Reinspection
21.	IFFCO Ltd., Aonla Bareilly	-	5.44	16.4	91.2	26.7	-	-	<1.0	5.36	1.28	-	-	12.53	20.5	<0.1	6.1	-	-	-	Non-complying w.r.t. pH & Nitrate

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
22.	Kisan Sehkari Chini Mills, Semikhera BareillyLtd. Faridpur, Bareilly	8	7.14	20.1	63.4	6.2	663	-	-	-	-	-	-	149	0.86	-	<5.0	-	948	398	Non-complying due to bypass of spray pond effluent
23.	Oswal Overseas Ltd. Suagr Division Nawabganj, Bareilly	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
24.	Bajaj Hindustan Ltd. (Distillery Div.) Athadama Rudhali Basti	-	4.79	18133	51765	27230	400760	-	-	-	-	-	-	-	-	-	-	750000	-	-	Complying
25.	UP State Sugar Corpn Ltd Munderwa, Basti	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
26.	I.S. DYEING DIVISION (IS), RAM RAYPUR, BHADOHI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection since compliance not verified
27.	PEE SONS, MARIYAD PATTI, BHADOHI	-	9.4	53.7	190	14.9	1756	-	<1	6.12	BDL	-	-	-	15.3	0.29	25	30	-	-	Non-complying w.r.t O&G
28.	Indian Potash Ltd, (Dairy Division), Ind. Area, Sikandrabad, Distt. Bulandshahr	-	7.1	141	341	84	-	-	-	-	-	-	-	-	-	-	BDL	-	816	793	Non-complying w.r.t BOD (141)

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
29.	MAHA LAXMI YARN PVT. LTD., B-4/2,I/A, RAMNAGAR CHANDAULI	-	7.51	26.4	83.2	2.5	862	714	1	3.24	0.001	-	-	-	8.19	0.1	5	100	732	640	Complying
30.	Ganga Pulp & Paper (P)Ltd,A-6, Industrial Area, Ramnagar, Chandauli	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2637	1499	Reinspection
31.	Newel Calcutta(P)Ltd, D-16, Industrial Area, Ramnagar, Chandauli	-	5.37	12818	16992	618	-	-	-	-	-	-	-	-	8.31	-	56.2	-	6008	2221	Complying
32.	DUGDH UTPADAK SAHKARI SANGH LIMITED, INDUSTRIAL AREA, RAMNAGAR, CHANDAULI.	301.16	7.56	472	804	230	-	-	-	-	-	-	-	-	-	-	22.4	-	2623	2039	Non-complying w.r.t BOD(472), COD (804), TSS (230 ) & O&G (22.5) and non-availability of HW consent.
33.	ANIK INDUSTRIES LTD. (NUTRICIA INDIA PVT. LTD.), DAIRY COMPLEX, KASGANJ ROAD, ETAH.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
34.	Mother Dairy Fruit & Vegetable pvt. Ltd. Unit- Etawah, 9 Km, Road, Etawah	-	8.31	17.2	51.1	43.8	2969	-	-	-	-	-	-	-	32.6	-	5.47	-	6778	4157	Complying
35.	KM Sugar Mills, Motinagar, Faizabad	57.8	7.42	24	81.7	24.8	1002	-	-	-	-	-	-	34	-	-	BDL	-	2574	1949	Complying
36.	Balrampur Chini Mills Ltd, Unit-Rozagaon Sugar Mill, Rozagaon, Faizabad	-	7.22	21.4	71.9	20	1059	-	-	-	-	-	-	53.8	-	-	<5.0	-	7804	3566	Complying
37.	Kisan Sahkari Chinni Mills Ltd. (Sugar unit), Kayamganj, Farrukhabad, U.P.	-	7.32	29.4	84.3	58.9	684	-	-	-	-	-	-	72.2	-	-	BDL	-	3591	2804	Complying
38.	Raj Rajeshwari Techno Fab, Gudhrauli, Aung, Fatehpur	-	7.78	BDL	BDL	BDL	1836	-	BDL	BDL	-	-	-	-	10.2	BDL	BDL	5	5320	2483	Non-complying since production more than production capacity
39.	Mother Dairy Fruit & Vegetable PVT. LTD., 18 K.M. Stone, Pilkhua, Ghaziabad	-	8	44	120	23	1788	-	-	-	-	-	-	-	-	-	BDL	-	AT I-6229 AT II-4084, AT III-5032	AT I-4682 AT II-3199, AT III-4130	Non-complying w.r.t BOD(44)

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
	Named as Pilkhuwa Dairy																				
40.	Al Naseer Export Pvt.Ltd., 2761, Bhoor Gari, Dasna, Ghaziabad.	170	7.6	10	56	29	-	-	-	-	-	-	-	-	-	-	BDL	-	-	-	Complying
41.	Magnum Ventures Ltd, 18/41, Site-4 Sahibabad	-	7.9	29	138	BDL	-	-	-	-	-	-	-	-	-	-	BDL	-	2980	2114	Complying
42.	Mankapur chini Mills Ltd, , Gonda	-	7.50	19	73	13	1440	-	-	-	-	-	-	-	-	-	BDL	-	-	-	Complying
43.	Balrampur Chini Mills, Babhnan, Gonda	38.07	7.75	16.7	84.3	12.6	2083	-	-	-	-	-	-	1156	-	-	BDL	-	7592	4273	Complying
44.	DCM Shri Ram ltd.(D.S.C.L.) Sugar, Roopapur, Hardoi	42.8	7.36	24.3	71.8	4.26	1609	-	-	-	-	-	-	-	-	-	<5.0	-	AT I-4189 AT II-2217	AT I-4820 AT II-2570	Non-complying since STP non-complying w.r.t BOD, COD, TSS & FC.
45.	V.R.S. Foods Ltd, Plot no.- C-5 & C-6, Industrial area, Sandila, Hardoi	-	7.67	20.4	74.8	20.5	1672	-	-	-	-	-	-	-	18.4	-	6.06	-	5746	4288	Complying

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status	
46.	Alfa Milk Food Pvt. Ltd. A-1 to 7 UPSIDC Industrial Area, Salempur-Hathras	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying due to non-cooperation
47.	S.N. Milk Products Pvt. Ltd. Sasni, Hathras	106.09	8.34	11.1	39.2	24.3	-	-	-	-	-	-	-	-	-	-	<5.0	-	2126	1156	Complying	
48.	Taxfab Industries, A-16, Industrial Estate, District-Hathras.	-	8.99	174	432	37.1	3810	-	<1.0	<0.5	RA	-	-	-	22	<0.1	<5	400	-	-	Non complying w.r.t C, colour, BOD, COD & TDS	
49.	NRVS, (New Name Varuna Beverages (P) Ltd.) SIDA, Satahariya, Jaunpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
50.	Al Marzia Agro Food, Bhagwantpura, Jhansi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
51.	BABA HIDE (ZOEB LEATHER FINISERS) 87/1,, WAJIDPUR , JAJMAU	-	9	-	-	26.97	4724	422.6	-	-	145.63	-	-	-	-	-	-	-	-	-	-	Non-complying for violation of UPPCB order and discharge standards
52.	Finished Leather Job Work, 433/398, Makku Shaheed	-	10.4	-	-	11.70	2315	165.2	-	-	-	-	-	-	-	-	-	-	-	-	-	Non complying w.r.t pH (10.8) & TSS (1170).

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status	
	Ka Bhatta , Jajmau																					
53.	GLOBE IND. CORPORATION (UNIT-2) SANJAY NAGAR , JAJMAU (NEW GLOBE EXIM)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying due to non-cooperation
54.	FIROJ TANNERS(I) , 379/1-D, IQBAL STREET , JAJMAU		7.68	-	-	344	3621	2510	-		9.745	-	-	-	-	-	-	-	-	-	-	Non-complying w.r.t. FDS
55.	HIMALYA TANNERS , 150 FT. ROAD , JAJMAU		8.1	-	-	605	12725	12325	-		5.8	-	-	-	-	-	-	-	-	-	-	Non-complying w.r.t. TSS
56.	IMPERIAL LEATHER FINISERS PVT.LTD. , CHABILEPUR WA , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-Operational
57.	INTERNATIONAL TANNING INDUSTRIES, SHITALA BAZAR, JAJMAU, KANPUR, UP	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
58.	JAJMAU LEATHERS FINISHERS (BIHARI TENNERY) 16 B-1, JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
59.	MERIT LEATHER FINISERS , 414 , SANJAY NAGAR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying due to non-cooperation
60.	New Victoria Mill, Kanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	To be deleted from GPI
61.	NAGAURI TANNING IND. WAJIDPUR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
62.	LEBERTY TANNERS, 173/157 Burhiaghat , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
63.	NEW MODERN INDIA TANNERY, 395 /366, SHEETLA BAZAR, JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status
64.	Globe Industry (MUSTAQ AHMAD KI TANNERY, MAKKU SAEED KA BHATTA), 88 B Wajidpur, , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
65.	NISAR SONS(LARI TANNERY) , 166 , GAJJUPURWA , JAJMAU		6.43	-	-	158	7160	6790			15.35	-	-	-	-	-	-	-	-	-	Non-complying w.r.t pH, FDS & T. Cr
66.	PACIFIC LEATHER FINISERS , 197/189 , RAMRAI SARAI , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
67.	PRINCE LEATHER, 331/306 A, BHALLA ESTATE JAJMAU	0.8	7.44			59.8	3032	2597	-	-	1.27	-	-	-	-	-	-	-	-	-	Complying
68.	SARA INTERNATIONAL (RAHIM TANNERS) 12 B 02A, 150 FT ROAD , JAJMAU	13.81	5.55	-	-	490	2461	1431	-	-	8.19	-	-	-	-	-	-	-	-	-	Non-complying w.r.t. pH

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status
69.	NUSRAT TANNERY PVT.LTD. , 22/19 , GAJJPURWA , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
70.	RAJA TANNERY , 81 C, WAJIDPUR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
71.	PARADISE LEATHER FINFISHERS , 16 B(2), CHABEELEPURWA JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
72.	R.A.TRADE & IND. , 187/180 A , LALTUPURWA , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
73.	NISHA ENTERPRISES (SAUD TANNERS) 12/9 GAJJUPURWA JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
74.	SOAIB LEATHER, 332/308 A, BHALLA ESTATE JAJMAU		8.25	-	-	83.6	5732	5110	-		5.275	-	-	-	-	-	-	-	-	-	Non-complying w.r.t FDS

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status	
75.	SULEMAN TANNING IND. , 90/76 B(K) IDGAH ROAD , JAJMAU	-	9.44	-	-	1927	19531	18695			2.825	-	-	-	-	-	-	-	-	-	-	Non-complying wr.t. pH (9.44), TSS (1927) & FDS (18695)
76.	KHALID TANNERS (SAJID TANNERS ) 86 A , WAJIDPUR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
77.	TRIVENI TANNERS , 325/302 , JAJMAU ROAD , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
78.	SOFIA INTERNATIONAL , 87 A WAJIDPUR jajmau	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
79.	SUNSHINE TANNING IND. , 482-83 , WAJIDPUR , JAJMAU	-	7.56	-	-	374	412	280	-	-	1.428	-	-	-	-	-	-	-	-	-	-	Complying
80.	YUSUF ENTERPRISES , 174 , WAJIDPUR , jajmau KANPUR	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Unit suspected operational against UPPCB closure directions

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status
81.	Z.A. LEATHER , 42/41 , GAJJUPURWA , JAJMAU		4.56	-	-	141	8020	4822	-	-	29.345	-	-	-	-	-	-	-	-	-	Non-complying w.r.t pH, FDS & T. Cr.
82.	Prakash Textile, Panki Site-2, Kanpur		8.4	45.2	121	16	2575	-	BDL	2.02	0.002	-	-	-	15.9	-	BDL	-	1024	259	Non-complying w.r.t BOD & TDS
83.	Amber Textiles, D 16, Site 2, Panki, Kanpur	4.375	7.06	21.1	43	9.78	550	-	<1	0.568	0.005	-	-	-	0.884	0.25	6.02	50	-	-	Complying
84.	RANA TANNERY , 102 , WAJIDPUR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
85.	RAZA LEATHER FINISERS , 192/184 , RAMRAI SARAI , JAJMAU		7.54	-	-	56	2723	2375			0.43	-	-	-	-	-	-	-	-	-	Complying
86.	Jet Knitwears Pvt.Ltd., 57A, Dada Nagar, Kanpur	-	7.05	101	176	13.9	368	-	BDL	1.26	<0.00332	-	-	-	-	BDL	5.89	-	-	-	Non-complying w.r.t BOD
87.	SUPREME TANNING IND. , 104/90 ,A-7 , 150 FT. ROAD , JAJMAU	25.42	8.09	-	-	43.1	1780	1744			0.202	-	-	-	-	-	-	-	-	-	Non-complying due to suspected dilution

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	S	NH <sub>3</sub> -N	T.Cr	Total Metal	P O <sub>4</sub>	SO <sub>4</sub>	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status	
88.	WASIF TANNERY , 150 FT. ROAD , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
89.	ZAZ TANNERY , 150 FT. ROAD , JAJMAU , KANPUR	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
90.	SARFRAJ TANNERS, 382 /353, BAGALIGHAT , JAJMAU		6.43	-	-	74.7	3254	2592	-	-	7.135	-	-	-	-	-	-	-	-	-	-	Non-complying w.r.t pH & FDS.
91.	NAVRATAN TANNERY , 532, 33 , 150 FT. ROAD , JAJMAU		7.09	-	-	402	5368	4883	-	-	1.303	-	-	-	-	-	-	-	-	-	-	Complying
92.	S.R.TANNERY ,129 A, BLOCK C, GAJJUPURWA , , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	To be deleted from GPI
93.	IQBAL TANNERS , 16-C-1-A, 150 FT. ROAD , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
94.	Avon Dyeing, 41-A, Industrial Area, Dada Nagar, Kanpur, U.P	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
95.	CHAUDHARI LEATHER FINISERS , OPP. SULTAN	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
96.	SANNI LEATHER, 330 /306, BHALLA ESTATE JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-Operational
97.	MOIN TANNERS, 382/353, BANGALI GHAT JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
98.	Devine Synthetic, B-9, 10, Panki Site-4, Kanpur	-	7.52	25.8	95	24.4	1023	-	<1.0	18.8	0.008	-	-	-	-	<0.1	5.84	1250	-	-	Non-complying w.r.t colour & suspected dilution
99.	STANDARD TANNERY(KH ALWA TANNERY)190 /173 , DARGH SARIF ROAD , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-Operational
100.	ZINAT TANNERS , 183 A , RAMRAI SARAI , JAJMAU	-	7.75	-	-	52.8	1601	1496	-	-	3.638	-	-	-	-	-	-	-	-	-	Non-complying due to dilution & no valid HW authorization

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status	
101.	COMMERCIAL TANNERS, 94/80 , DARGH SARIF ROAD , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
102.	V.N.Sons(AVR Enterprises)23/24 D Panki site 1 kanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
103.	MLA Industries (Former Name - SYNTIC SILICA PROD.), D-7 B, D-8, & D-16, SITE-1, PANKI Industrial Area, KANPUR	7.7	8.03	27.3	87.5	3.8	3784	-	-	-	-	-	-	-	-	-	<5	-	-	-	-	Non-complying w.r.t TDS
104.	GULJAR OVERSEASE , HINDUSTAN COMPOUNG , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
105.	K.C.TAIN (Techno Hides), 101/87 , VAJIDPUR JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
106.	Anoo Shukla Ka Dyeing Plant,(Rita Knittwear) F-8, UPSIDC, Rooma, Kanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
107.	DIAMOND TANNERS , WAJIDPUR , JAJMAU	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
108.	Mahalaxmi Textile Ind., 155 B Dada Nagar, Kanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	To be deleted from GPI
109.	Ordinance Equipment Factory, Phool Bagh, civil line, Kanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Complying ( Dry unit)
110.	Agmotex Fabrics Ltd., Plot no-2297, Visayakpur, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying since no CTOs provided
111.	Hides International Ltd. (Old name- K.C.K. Exports Ltd.), 461, Fatehpur Roshnai, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	To be deleted from GPI
112.	Jama Corporation P. Ltd., Unit-2 Jainpur, Kanpur Dehat	34.84	7.24	2280	3985	166	11406		---	-	-	-	-	-	-	-	-	-	1144	112	Complying
113.	Prachi Leathers P. Ltd., 202, Swarouppur, Akbarpur, Kanpur Dehat	-	7.22	445	1021	141	11625	-	23.8	-	-	-	-	-	-	-	<0.5	-	AT I-3295, AT II-3391	AT I-1467 AT II-1571	Non-complying wr.t BOD, COD,TSS,

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Met al	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status	
																						TDS & Sulphide
114.	R.D.Papers Ltd., 587, Khalilpur, Jainpur, Kanpur Dehat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Permanently closed
115.	Shri Nathji Textiles, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
116.	Tirubala Exports (Leather Division), A-3/3, UPSIDC Industrial Area, Jainpur, Kanpur Dehat		7.71	367 (ZLD)	134 (ZLD)	49.4	13500	-	-	-	-	-	-	-	-	-	-	-	3839, 9395	2714, 6807		Complying
117.	Sterling Agro Industries Ltd. Kasganj.		7.22	6.2	16.5	5.2	1043	-	-	-	-	-	-	-	-	-	<5	-	2154, 3599	1342, 2169		Complying
118.	Triveni Engineering & Industries Ltd., Unit-Ramkola, District-Kushinagar	15	7.64	14.4	75.6	6.2	661	-	-	-	-	-	-	-	-	-	<5.0	-	ATI-1134, AT II-874	ATI-825, AT II-656		Non-Complying w.r.t consent conditions & dilution
119.	Bajaj Hindustan Ltd, (Sugar) Khambharkhera, Kheri	-	7.38	165	-	61	897	-	-	-	-	-	-	-	-	-	5.91	-	-	-		Non-complying since BOD-165 mg/l in lagoon

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	PO4	SO4	SAR	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLVSS (mg/l)	Compliance Status
120.	Bajaj Hindustan Ltd. (Sugar) Gola, Kheri	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
121.	Bajaj Hindustan Ltd, (Sugar) Palia, Kheri	56.95	7.04	25.6	117	42.7	774	-	-	-	-	-	-	130	11.2	-	<5.0	-	3500	1800	Complying
122.	Govind Sugar Mill (Unit Sugar), Aira, Kheri	41.47	7.47	23.8	86.2	8	842	-	-	-	-	-	-	62.8	-	-	BDL	-	2083	1863	Complying
123.	Balrampur Chini Mill, (Unit Sugar) Gulariya, lakhimpur Kheri	49.44	7	16.7	59.3	8.8	1340	-	-	-	-	-	-	633	6.03	-	<5.0	-	5866	3187	Reinspection
124.	HAL Ltd, Faizabad road, Lucknow	-	7.64	5.07	13.2	32.8	-	-	-	-	1.934	-	<1.5	98.4	-	-	<5.0	-	287	140	Non-complying w.r.t CGWA NOC
125.	Lucknow Producer Co-operative Milk Union Ltd., Japling road, Lucknow	117	7.57	22.7	66.9	8	-	-	-	-	-	-	-	-	-	-	<5.0	-	3175	2687	Complying
126.	Tata Motors Ltd., Ind Area Chinhat, Lucknow	-	7.46	<5.0	13.3	<2.50	306	138	-	-	-	-	-	-	-	-	<5.0	-	1914	1068	Complying
127.	SUREKHA PRINTS , VILL. DEVI PURA, MTR	1.99	7.2	388	1028	96	3460	3200	2.4	8	BDL	-	-	-	9	0.4	BDL	15	-	-	Non-complying w.r.t BOD (388), COD (1028), TDS (3460) &

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status	
																						Sulphide (2.4)
128.	Kisan Sahkari Chini Mills Ltd., Ghosi, District-Mau (U.P)	-	7.3	10.5	27.3	17.3	865	-	-	-	-	-	-	-	-	-	<5.0	-	133	110	Reinspection	
129.	Kisan Sahkari Chini Mills Ltd., (Distillery Unit), Ghosi, District-Mau (U.P)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying due violation of ZLD norms
130.	Dalmia Chini Mills Unit, Negohi, Shajhanpur	10.85	7.69	22.4	84	20.7	953	-	-	-	-	-	-	10.9	-	-	BDL	-	3946	2857	Complying	
131.	United Spirits Ltd. Unit, Roja Shajhanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational
132.	Dalmia chini Mill (sugar), Ramgarh, Sitapur	49.7	7.43	17.2	72.7	12	1362	-	-	-	-	-	-	570	-	-	<5.0	-	7561	4518	Complying	
133.	Avadh Sugar Mill, (Distillery unit) Hargaon, Sitapur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
134.	The kisan sahkari chini mills ltd. mahmudabad, sitapur	-	6.79	510	1150	145	2309	-	-	-	-	-	-	9.7	-	-	8	-	124	104	Non-complying w.r.t BOD in lagoon	

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O &G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status
135.	Dalmia chini Mills, (Distt) Jawaharpur, Ramkoat, Sitapur	-	8.12	6.7	18.6	3.6	1715	-	-	-	-	-	-	-	-	-	-	20	1938	1690	Complying
136.	Hindalo Industries Ltd.,Renukoot, Sonbhadra		7.15	7.73	33.9	3.04	1167	-	BDL	-	-	-	-	-	-	-	BDL	-	NA	NA	Complying
137.	Orient Micro abrasive Ltd., Sonbhadra	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-Complying w.r.t. HW authorization
138.	Kisan Sahkari Chini Mill Sultanpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
139.	Model Exim (Unit-I) (Old Name-Model Tanners (INDIA) Pvt Ltd), 7/1, 8/3, UPSIDC IndArea, Site-II, Unnao	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
140.	Northern Exim (Northern Tannery), A-42, 43, LTP Banther, Unnao	17.94	6.88	-	-	34.6	2082	1780	-	-	23.14	-	-	-	-	-	-	-	-	-	Non-Complying w.r.t T. Cr.
141.	R.B.Traders, G-16,17, Ind Area, Site-2, Unnao	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Non-operational

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FD S (mg/l)	S	NH 3-N	T.Cr	Total Metal	P O4	SO 4	SA R	Phenolic Compound	O & G	Color	MLSS (mg/l)	MLV SS (mg/l)	Compliance Status	
142.	Omega International G-11 to 14 Site-II, Unnao	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
143.	Saba Exports(Old name- A.S,Leather/ Kidco Leather Finishers Pvt Ltd ) plot no H-11, H-12 Site -2 Unnao	13.51	6.24	253	935	35.1	9426	9091	2.1	-	RA	-	-	-	-	-	<5.0	-	2239, 846	1380, 514	Non-complying w.r.t BOD & COD	
144.	Omega international (unit-3), G-7 to 10, site-2, Industrial area,	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Reinspection
145.	Parle Agro Ltd., Karkhiyaon, Agropark, Varanasi	-	8.14	21.1	52	11.4	2101	1735	-	-	-	-	-	-	-	-	BDL	-	-	-	-	Non-complying w.r.t. TDS

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
1.	Mangalam Milk India Pvt.Ltd., Beruaikala, Phoolpur, Allahabad	1.65	11.7	207	377	363	2049	-	O & G- 62.8
2.	Shyam Dairy Products, Allahabad.	139.09	3.75	767	1164	1421	1752	-	O & G- 65.7
3.	Indogulf fertilzer Ltd, Jagdishpur Amethi (Grasim Industries Ltd.)	2976.3	7.27	28	85.6	11.9	-	-	Sulphide- <1.0, Phosphate- <1.5, Nitrate- 7.79, AN- 27.5, Free AN- 0.865, TKN-30.6, Phenols- <0.1, O & G- 2.14, Cr- VI-- <0.1, Floride- 0.75,
4.	Kishan sahkari sugar mills Sathiyaon Azamgarh	-	-	-	-	-	-	-	-
5.	Kishan sahkari sugar mills Sathiyaon (Distillery) Sathiyaon Azamgarh	-	-	-	-	-	-	-	-
6.	The Kisan Sahkari Chini mills, Vill. Shekhupur, Distt. Badaun.	7.15	6.41	1567	2189	177	2117	-	O & G- 7.34, Sulphate- 74.20
7.	Yadu Sugar Mills Ltd. Vill. Vill. Sujanpur, Bisouli, Distt. Badaun	175	4	7250	10066	705	6065	-	O & G- 45.70, Sulphate- 265

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
8.	Parle Biscuits Pvt Ltd, (Sugar Div) Village & Post Parsendi Distt. Bahraich	55.93	4.83	1047	1894	220	2024	-	O & G- 21.7, Sulphate- 386
9.	Shravasti Kisan Sahkari Chini Mill Ltd Nanpara , Bahraich	-	4.04	5660	11059	1182	5228	-	Sulphate- 150
10.	Shravasti Kisan Sahakari Chini mill Ltd,Nanpara,Baraich	-	-	-	-	-	-	-	-
11.	Chilwaria Sugar Mills Ltd Chilwaria, Bahraich	-	7.24	657	921	243	1504	-	O & G- 5.11, Sulphate- 131
12.	Chilwariya sugar (Disdiv) chilwariya, Baharaich(Formerly Name Simbhaoli Sugars Ltd Distillery Division Unit)	385.41	4.38	1512	2485	-	220	50	-
13.	Indian potas Ltd (U.P. State sugar Corporation Ltd.), Jarval Road Bahraich	-	5.93	604	923	71.2	932	-	O&G- 13.6, Sulphate- 30.8
14.	Parle Biscuits Pvt Ltd (Distillery Unit), Kathwal Kala, Bahraich	-	4.74	63750	168081	-	-	-	Total solid- 153304
15.	Balrampur Chini Mills Ltd(Chemical Divison) Balrampur	-	4.94	110286	179993	-	-	-	Total solid- 148926

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
16.	Tulsipur Sugar Co. Ltd Balrampur	21	12.2	672	898	1876	1816	-	O&G- <5.0,
17.	Balrampur Chini Mills Ltd., Balrampur		10.2	1807	3286	1435	3506	30	
18.	Haidergarh chini Mill Ltd Vill-Pokhra, Haidergarh Barabanki	17.15	6.48	2730	4135	166	3665		O & G- 5.16
19.	NAGAR NIGAM SLAUGHTER HOUE, MOHANPUR THIRIYA, BAREILLY	-	-	-	-	-	-	-	-
20.	Kesar Enterprises Suagr Division Baheri, Bareilly	-	-	-	-	-	-	-	-
21.	IFFCO Ltd., Aonla Bareilly	-	9.48	95	382	4.34	-	-	Sulphat-52.2, Sulphide-5.21, Fluoride-<0.5, Nitrate-5.33, Ammonical Nitrogen-68.2, FAN-4.95, Phenol- <0.1, TKN-688 & O & G- <5 (HM- RA)
22.	Kisan Sehkari Chini Mills, Semikhera BareillyLtd. Faridpur, Bareilly	11.6	4.62	5083	9780	945	4034	-	Sulphate-710, O&g- <5.0

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
23.	Oswal Overseas Ltd.Suagr Division Nawabganj,Bareilly	-	-	-	-	-	-	-	-
24.	Bajaj Hindustan Ltd. (Distillery Div.) Athadama Rudhauri Basti		4.38	62000	137488	7670	139787	250000	Total Solids- 149962
25.	UP State Sugar Corpn Ltd Munderwa, Basti	-	-	-	-	-	-	-	-
26.	I.S. DYEING DIVISION (IS), RAM RAYPUR, BHADOHI	ETP not operational	-	-	-	-	-	-	-
27.	PEE SONS, MARIYAD PATTI, BHADOHI		9.76	63.4	213	43.9	1982	40	O & G-28.2, A.N- 1.39, SAR-17.6, Phenols-0.38
28.	Indian Potash Ltd, (Dairy Division), Ind. Area, Sikandrabad, Distt. Bulandshahr	334.05	11.1	1377	3060	818	-	-	-
29.	MAHA LAXMI YARN PVT. LTD., B-4/2,I/A, RAMNAGAR CHANDAULI		7.83	885	1804	16.2	1870	1500	FDS- 1468, T.Cr- 0.008, AN- 0.5, Phenol- 0.84, O&G- 50.6, Sulphide- 17.7
30.	Ganga Pulp & Paper (P)Ltd,A-6, Industrial Area, Ramnagar, Chandauli	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
31.	Newel Calcutta(P)Ltd,D-16, Industrial Area, Ramnagar,Chandauli	30.36	5.61	13400	17944	1817	-	-	O & G- 45.1, SAR-5.06
32.	DUGDH UTPADAK SAHKARI SANGH LIMITED, INDUSTRIAL AREA, RAMNAGAR, CHANDAULI.	388.81	6.84	450	784	216	-	-	O & G-174
33.	ANIK INDUSTRIES LTD. (NUTRICIA INDIA PVT. LTD.), DAIRY COMPLEX, KASGANJ ROAD, ETAH.	-	-	-	-	-	-	-	-
34.	Mother Dairy Fruit & Vegetable pvt. Ltd. Unit- Etawah, 9 Km, Road, Etawah	192	4.32	3114	7477	1379	3197	-	O& G- 21.6, SAR-17.3, Nitrate- 6.87
35.	KM Sugar Mills, Motinagar, Faizabad	23.2	7.08	903	1623	125	1191	-	O&G- BDL, Sulphate- 49.6
36.	Balrampur Chini Mills Ltd, Unit-Rozagaon Sugar Mill, Rozagaon, Faizabad	-	7.09	592	1147	78.3	1229	-	O&G-14.7, Sulphate-79.6
37.	Kisan Sahkari Chinni Mills Ltd. (Sugar unit), Kayamganj, Farrukhabad, U.P.		6.42	778	1749	151	1603	-	O G - BDL, sulphate- 75.5

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
38.	Raj Rajeshwari Techno Fab, Gudhrauli, Aung, Fatehpur	-	9.51	1100	2078	553	2824	50	Sulphide- BDL, Phenol- 0.16, SAR- 12.70, O & G- 10.8,
39.	Mother Dairy Fruit & Vegetable PVT. LTD., 18 K.M. Stone, Pilkhua, Ghaziabad Named as Pilkhuwa Dairy	-	9.8	1273	2333	327	2492	-	-
40.	Al Naseer Export Pvt.Ltd., 2761, Bhoor Gari, Dasna, Ghaziabad.	240	7.3	650	1713	255	-	-	O & G- BDL
41.	Magnum Ventures Ltd, 18/41,Site-4 Sahibabad	-	6.2	893	2098	259	-	-	O&G-BDL
42.	Mankapur chini Mills Ltd, , Gonda	-	6.30	1437	2478	220	2644	-	O&G-BDL
43.	Balrampur Chini Mills, Babhnan, Gonda	41.1	11.9	993	1644	1198	2502	-	O & G- 5.21, Sulphate- 388
44.	DCM Shri Ram ltd.(D.S.C.L.) Sugar, Roopapur, Hardoi	30.07	5.94	1064	1553	299	2579	NA	O&G-10
45.	V.R.S. Foods Ltd, Plot no.- C-5 & C-6, Industrial area, Sandila, Hardoi	-	4.34	1077	1476	871	2522	-	SAR-17.3, Nitrate- 96.1, O&G-27335

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
46.	Alfa Milk Food Pvt. Ltd. A-1 to 7 UPSIDC Industrial Area, Salempur- Hathras	-	-	-	-	-	-	-	-
47.	S.N. Milk Products Pvt. Ltd. Sasni, Hathras	140	6.51	536	1079	224	-	-	O & G- <5.0,
48.	Taxfab Industries, A-16, Industrial Estate, District-Hathras.	-	8.9	135	253	48.8	1586	125	SAR-24.6, Phenol-<0.1, Sulphide-<1.0 Ammonical Nitrogen-<0.5 & O&G-<5
49.	NRVS, (New Name Varuna Beverages (P) Ltd.) SIDA, Satahariya, Jaunpur	-	-	-	-	-	-	-	-
50.	Al Marzia Agro Food, Bhagwantpura, Jhansi	-	-	-	-	-	-	-	-
51.	Baba Hide (Zoeb Leather Finisers) 87/1., Wajidpur , Jajmau	-	8.5	-	-	295	17717	-	FDS- 16781, T. Cr- 8.489
52.	Finished Leather Job Work, 433/398, Makku Shaheed Ka Bhatta , Jajmau	-	8.46	-	-	823	10398	-	FDS-9364
53.	Globe Ind. Corporation (Unit-2) Sanjay Nagar , Jajmau (New Globe Exim)	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
54.	Firoj Tanners(I) , 379/1-D, Iqbal Street , Jajmau		7.07	-	-	813	4204		FDS-3552, T. Cr-5.049, O & G- --
55.	Himalya Tanners , 150 Ft. Road , Jajmau	-	8.17	-	-	574	7305	-	FDS- 6862, T. Cr-8.85,
56.	Imperial Leather Finisers Pvt.Ltd. , Chabilepurwa , Jajmau	-	-	-	-	-	-	-	-
57.	International Tanning Industries, Shitala Bazar, Jajmau, Kanpur, Up	-	-	-	-	-	-	-	-
58.	Jajmau Leathers Fifnishers (Bihari Tennery) 16 B-1, Jajmau	-	-	-	-	-	-	-	-
59.	Merit Leather Finisers , 414, Sanjay Nagar , Jajmau	-	-	-	-	-	-	-	-
60.	New Victoria Mill, Kanpur	-	-	-	-	-	-	-	-
61.	Nagauri Tanning Ind. Wajidpur , Jajmau	-	-	-	-	-	-	-	-
62.	Leberty Tanners, 173/157 Burhiaghat , Jajmau	-	-	-	-	-	-	-	-

## 6040

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
63.	New Modern India Tannery, 395 /366, Sheetla Bazar, Jajmau	-	-	-	-	-	-	-	-
64.	Globe Industry (Mustaq Ahmad Ki Tannery, Makku Saeed Ka Bhatta), 88 B Wajidpur, , Jajmau	-	-	-	-	-	-	-	-
65.	Nisar Sons(Lari Tannery) , 166 , Gajjpurwa , Jajmau		6.76	-	-	290	5119		FDS- 4747, T. Cr- 7.75
66.	Pacific Leather Finisers , 197/189 , Ramrai Sarai , Jajmau	-	-	-	-	-	-	-	-
67.	Prince Leather, 331/306 A, Bhalla Estate Jajmau	1.4	7.37	-	-	110	3133	-	FDS- 2790, T.Cr.- Result awaited
68.	Sara International (Rahim Tanners) 12 B 02a, 150 Ft Road , Jajmau	15.9	5.79	-	-	436	1870	-	FDS- 1288, T. Cr.- Result awaited
69.	Nusrat Tannery Pvt.Ltd. , 22/19 , Gajjpurwa , Jajmau	-	-	-	-	-	-	-	-
70.	Raja Tannery , 81 C, Wajidpur , Jajmau	-	-	-	-	-	-	-	-
71.	Paradise Leather Finfishers , 16 B(2), Chabeelepurwa Jajmau	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
72.	R.A.Trade & Ind. , 187/180 A , Laltupurwa , Jajmau	-	-	-	-	-	-	-	-
73.	Nisha Enterprises (Saud Tanners) 12/9 Gajju Purwa Jajmau	-	-	-	-	-	-	-	-
74.	Soaib Leather, 332/308 A, Bhalla Estate Jajmau		7.53	-	-	227	3264	-	FDS- 2770, T. Cr-4.152
75.	Suleman Tanning Ind. , 90/76 B(K) Idgah Road , Jajmau	0.26	9.25	-	-	1087	19560	-	FDS- 18726, T. Cr-1.477
76.	Khalid Tanners (Sajid Tanners ) 86 A , Wajidpur , Jajmau	-	-	-	-	-	-	-	-
77.	Triveni Tanners , 325/302 , Jajmau Road , Jajmau	-	-	-	-	-	-	-	-
78.	Sofia International , 87 A Wajidpur Jajmau	-	-	-	-	-	-	-	-
79.	Sunshine Tanning Ind. , 482-83 , Wajidpur , Jajmau	-	9.62	-	-	1356	1759	-	FDS-1612, T. Cr-21.418
80.	Yusuf Enterprises, 174 , Wajidpur , Jajmau Kanpur	-	-	-	-	-	-	-	-

## 6042

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
81.	Z.A. Leather , 42/41 , Gajjupurwa , Jajmau		6.19	-	-	92.4	3274	-	FDS- 2327, T. Cr- 6.408
82.	Prakash Textile, Panki Site- 2, Kanpur		9.7	301	711	500	9931	500	A.N- 3.96, T.Cr- 0.005, SAR- 83.5,
83.	Amber Textiles, D 16, Site 2, Panki, Kanpur	4.29	6.98	23.8	108	25.1	418	50	O & G- <1, SAR- 2.47, TDS- 418, Phenol -0.28, AN- <0.5, Sulphide- <1, T. Cr-0.003
84.	Rana Tannery , 102 , Wajidpur , Jajmau	-	-	-	-	-	-	-	-
85.	Raza Leather Finisers , 192/184 , Ramrai Sarai , Jajmau		6.2	-	-	65	6692	-	FDS- 4973, T. Cr- 9.4
86.	Jet Knitwears Pvt.Ltd., 57A, Dada Nagar, Kanpur	-	6.16	1067	1664	125	3888	-	Ammonical Nitrogen-10.3
87.	Supreme Tanning Ind. , 104/90 ,A-7 , 150 Ft. Road , Jajmau	32	8.57	-	-	836	5633	-	FDS- 5035, T.Cr- 8.41
88.	Wasif Tannery , 150 Ft. Road , Jajmau	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
89.	Zaz Tannery , 150 Ft. Road , Jajmau , Kanpur	-	-	-	-	-	-	-	-
90.	Sarfraj Tanners, 382 /353, Bagalighat, Jajmau	-	3.58	-	-	262	6939	-	FDS- 5204, T. Cr-10.41
91.	Navratan Tannery , 532, 33 , 150 Ft. Road , Jajmau	-	7.32	-	-	1353	4364	-	FDS- 3808, T. Cr-3.743
92.	S.R.Tannery ,129 A, Block C, Gajjupurwa , Jajmau	-	-	-	-	-	-	-	-
93.	Iqbal Tanners , 16-C-1-A, 150 Ft. Road , Jajmau	-	-	-	-	-	-	-	-
94.	Avon Dyeing, 41-A, Industrial Area, Dada Nagar, Kanpur, U.P	-	-	-	-	-	-	-	-
95.	Chaudhari Leather Finisers , Opp. Sultan	-	-	-	-	-	-	-	-
96.	Sanni Leather, 330 /306, Bhalla Estate Jajmau	-	-	-	-	-	-	-	-
97.	Moin Tanners, 382/353, Bangali Ghat Jajmau	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
98.	Devine Synthetic, B-9, 10, Panki Site-4, Kanpur		11.8	1120	3714	431	5597	150	T. Cr- 0.082, A.N- 0.5, O & G- 100, Phenol- 0.25, Sulphide- 73.5
99.	Standard Tannery(Khalwa Tannery)190/173 , Dargh Sarif Road , Jajmau	-	-	-	-	-	-	-	-
100.	Zinat Tanners , 183 A , Ramrai Sarai , Jajmau	-	8.17	-	-	143	13610	-	T. Cr.-1.688, H. Cr.-BDL, FDS- 13178
101.	Commercial Tanners, 94/80 , Dargh Sarif Road , Jajmau	-	-	-	-	-	-	-	-
102.	V.N.Sons(AVR Enterprises)23/24 D Panki site 1 kanpur	-	-	-	-	-	-	-	-
103.	MLA Industries (Former Name - Syntic Silica Prod.), D-7 B, D-8, & D-16, Site-1, Panki Industrial Area, Kanpur	183	9.18	347	981	67.9	25369	-	Cr-VI-- <0.1
104.	Guljar Overseas , Hindustan Compoung , Jajmau	-	-	-	-	-	-	-	-
105.	K.C.Tain (Techno Hides), 101/87 , Vajidpur Jajmau	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
106.	Anoo Shukla Ka Dyeing Plant,(Rita Knittwear) F-8, UPSIDC, Rooma, Kanpur	-	-	-	-	-	-	-	-
107.	Diamond Tanners , Wajidpur , Jajmau	-	-	-	-	-	-	-	-
108.	Mahalaxmi Textile Ind., 155 B Dada Nagar, Kanpur	-	-	-	-	-	-	-	-
109.	Ordnance Equipment Factory, Phool Bagh, civil line, Kanpur	-	-	-	-	-	-	-	-
110.	Agmotex Fabrics Ltd., Plot no-2297, Visayakpur, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-
111.	Hides International Ltd. (Old name- K.C.K. Exports Ltd.), 461, Fatehpur Roshnai, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-
112.	Jama Corporation P. Ltd., Unit-2 Jainpur, Kanpur Dehat	25.72	9.82	2808	4811	870	12700	-	Sulphide- 3.43, Haxavalant Cr- <0.1, O & G- 47.00
113.	Prachi Leathers P. Ltd., 202, Swaroppur, Akbarpur, Kanpur Dehat	-	8.69	1040	2947	1316	12409	-	Sulphide-45.5, O&G-17.6, H. Cr.- <0.1

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
114.	R.D.Papers Ltd., 587, Khalilpur, Jainpur, Kanpur Dehat	-	-	-	-	-	-	-	-
115.	Shri Nathji Textiles, Rania, Kanpur Dehat	-	-	-	-	-	-	-	-
116.	Tirubala Exports (Leather Division), A-3/3, UPSIDC Industrial Area, Jainpur, Kanpur Dehat		6.22	3043	7538	1518	16001	-	Sulphide- <1, Hexavalent Cr- <0.1, O&G- 290
117.	STERLING AGRO INDUSTRIES LTD. KASGANJ.	-	4.27	1243	1659	186	2152	-	O & G- 5.50
118.	Triveni Engineering & Industries Ltd., Unit-Ramkola, District-Kushinagar	16	6.07	997	1639	83.9	1417	-	O&G-8.72
119.	Bajaj Hindustan Ltd, (Sugar) Khambarkhera, Kheri	-	-	-	-	-	-	-	-
120.	Bajaj Hindustan Ltd, (Sugar) Gola, Kheri	-	-	-	-	-	-	-	-
121.	Bajaj Hindustan ltd, (Sugar) Palia, Kheri	63.34	4.34	2342	3566	205	2276	-	O & G- 10.6, Sulphate- 274

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristicss
122.	Govind Sugar Mill (Unit Sugar), Aira, Kheri	10	6.17	766	1294	267	1132	-	Sulphate- 73.3, O & G- 14.2
123.	Balrampur Chini Mill, (Unit Sugar) Gulariya, lakhimpur Kheri	54.26	5.21	1230	1735	122	1944	-	O & G- 5.19, Sulphate - 332
124.	HAL Ltd, Faizabad road, Lucknow	-	Inlet-1--6.99, Inlet-2--7.43	5.84, 8.4	14.6, 27.6	39.2, 19.2	-	-	Sulphate- 21.9, 100, Phosphate- <1.5, 6.72
125.	Lucknow Producer Co-operative Milk Union Ltd., Japling road, Lucknow	297.1	4.81	2710	5452	734	-	-	O & G- 208
126.	Tata Motors Ltd., Ind Area Chinhat, Lucknow	-	7.53	86	296	139	545	-	FDS-302, O&G- 48.8
127.	SUREKHA PRINTS , VILL. DEVI PURA, MTR	42.05	5	1385	4752	1187	5636	431	FDS- 3996, SAR-NA
128.	Kisan Sahkari Chini Mills Ltd.,Ghosi,District-Mau(U.P)	-	7.27	6.52	14.4	25.9	460	-	O&G-<5.0
129.	Kisan Sahkari Chini Mills Ltd.,(Distillery Unit),Ghosi, District-Mau(U.P)	-	-	-	-	-	-	-	-
130.	Dalmia Chini Mills Unit, Negohi, Shajhanpur	29.3	4.19	1614	2359	245	1100	-	O & G- 5.41, Sulphate- 59.3

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
131.	United Spirits Ltd. Unit, Roja Shajhanpur	-	-	-	-	-	-	-	-
132.	Dalmia chini Mill(sugar), Ramgarh, Sitapur	Display problem	6.32	977	1285	178	1518	-	O & G- 17.3, Sulphate- 656
133.	Avadh Sugar Mill, (Distillery unit) Hargaon, Sitapur	-	-	-	-	-	-	-	-
134.	The kisan sahkari chini mills ltd.mahmudabad,sitapur	16.8	4.05	6533	18005	1118	10384	-	Sulphate-334, O&G-21.1
135.	Dalmia chini Mills, (Distt) Jawaharpur, Ramkoat, Sitapur	-	3.42	985	3115	13.1	342	20	-
136.	Hindalo Industries Ltd.,Renukoot, Sonbhadra		10.4	45.2	225	157	1366		Sulphide- BDL, Fluoride-0.74, O & G-BDL
137.	Orient Micro abrasive Ltd., Sonbhadra	-	-	-	-	-	-	-	-
138.	Kisan Sahkari Chini Mill Sultanpur	-	-	-	-	-	-	-	-
139.	Model Exim (Unit-I) (Old Name-Model Tanners (INDIA) Pvt Ltd), 7/1, 8/3,	-	-	-	-	-	-	-	-

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
	UPSIDC IndArea, Site-II, Unnao								
140.	Northern Exim (Northern Tannery), A-42, 43, LTP Banther, Unnao	-	6.87	-	-	1466	2421	-	FDS- 2047, Total Cr-185.99
141.	R.B.Traders, G-16,17, Ind Area, Site-2, Unnao	-	-	-	-	-	-	-	-
142.	Omega International G-11 to 14 Site-II, Unnao	-	-	-	-	-	-	-	-
143.	Saba Exports(Old name- A.S,Leather/ Kidco Leather Finishers Pvt Ltd ) plot no H-11, H-12 Site -2 Unnao	NA	8.27	2270	5843	6913	20148	-	FDS- 19153, Sulphide - 134, Total Cr-RA, Hex-Cr- <0.1, O & G- 7.50
144.	Omega international (unit-3), G-7 to 10, site-2, Industrial area,	-	-	-	-	-	-	-	-
145.	Parle Agro Ltd., Karkhiyaon, Agropark, Varanasi	-	7.78	1225	2849	12.8	1208	-	FDS- 725, O & G- 5.42